DEMANDS FOR GRANTS-Contd.

Ministry of Food, Agriculture, Community Development and Co-operation

Mr. Speaker: I have received a representation from 15 Members that the time may be extended. Eight hours were allotted, but 8 hours and 30 minutes have already been spent, and the Minister has yet to reply. That means another Ministry will be guillotined. I have no objection of they want to extend it, but they should realise that ultimately it is they themselves who will suffer.

Shri Hari Vishnu Kamath (Hoshangabad): Night sitting.

Mr. Speaker: I cannot.

श्री न० प्र० यादव (सीतामढ़ी) : ग्राध्यक्ष महोदय, इस के लिए टाइम जरूर बढ़ाया जाये ।

श्री किंब नारायण (बांसी) : ग्रध्यक्ष महोदय, मैं नियेदन करना चाहता हूं कि कल हम लोगों ने फूड मिनिस्ट्री एंड एग्रीकल्चर मिनिस्ट्री की डिमांडज के लिए टाइम बढ़वाया, लेकिन ग्रापोजीशन के एक ग्रनरेबल मैम्बर ने कोरम का सवाल उठा दिया । उन्होंने ऐसा पांच बजे के बाद किया । मैं निवेदन करना चाहता हूं कि हम एग्रीकल्चरिस्ट हैं श्रीर फूड एंड एग्रीकल्चर में इन्ट्रेस्ट लेते हैं, कमेटी के भी मेम्बर हैं, लेकिन हम को इम पर बोलने का टाइम नहीं मिला है । इस लिए हमारी प्रार्थना है कि ग्राप दया कर के इस का टाइम बढ़ा दीजिए।

झम्बक महोबय: यह बात अफ़सोस की है। कल मेरा इरादा था कि मैं यहां पर मौजूद रहूं, लेकिन मुझे जाना पड़ा। जब ऐसा मौका हो कि बहुत से मेम्बर साहबान की यह क्वाहिश हो कि वे डिस्कशन में भाग नें, तो हम यही कर सकने हैं कि हम लेट सिटिंग करें, ताकि जितने मैम्बर बोलना चाहते हैं, वे बोल सकें। लेकिन प्रगर कोरम का सवाल उठाया जाये प्रौर मैम्बरों को बोलने का मौका न मिले, तो उस के लिए कौन जिम्मेदार है? प्राखिर मैम्बर साहबान खुद ही ऐसा करते हैं। मेम्बर साहबान खुद ही सोच सकते हैं कि ये टोनों बातें एक साथ कैसे हो सकती हैं।

श्री जगदेव सिंह सिद्धांती (झज्जर): मैम्बरों को स्रवसर मिलना चाहिए ।

**ग्रध्यक्ष महोदय**ः मैं टाइम को एक्सटेंड करने के लिए तैयार हूं, लेकिन एक ग्रीर मिनिस्ट्री गिलोटिन हो जायगी।

श्री न० प्र० यादव : कुछ भी हो जाय, लेकिन हमे बोलने के लिए प्रवसर मिलना चाहिए।

क्राप्यक्ष महोदय: तो मैं दो घंटे टाइम मीर बढ़ा देता हूं, लेकिन हर एक मेम्बर मिर्फ पांच सात मिनट ले।

Shri Hari Vishnu Kamath: Including the reply?

Mr. Speaker: The Minister would reply after two hours, at 3.30.

Mr. S. M. Banerjee (Kanpur): When the hon. Minister replies to the debate, I want him to reply to this point.

There is a news item in the *Times* of *India* of today at page 4, which reads:

### P. C. SEN'S RATION CARD CANCELLED

The ration card of Mr. P. C. Sen, Chief Minister, has been cancelled as he did not draw his ration for two consecutive weeks.

Mr. Sen did not draw his ration for the first week of April and he could not draw it last week being indisposed while in New Delhi. The rationing authorities cancelled his card under the rationing rules. [Shri S. M. Banerjee]

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The ration card of the Governor, Mrs. Padmaja Naidu, had similarly been cancelled some time back."

My information is that this Chief Minister and the Governor did not want to get rations from the ration shops because the ration is so bad. So, I want a definite reply from the Minister.

Mr. Speaker: He can pass it on.

Shri H. N. Mukerjee (Calcutta): I am sorry to intervene, but I want as an ordinary Member to find out what the position is. The usual programme to be pursued has been upset. You have been pleased to say that this debate will continue for another two hours and then the Minister will reply, which means 5 0 Clock. At 5 0' Clock there is the calling attention.

Mr. Speaker: At 5 O'Clock we will conclude.

Shri H. N. Mukerjee: At 5 O'Clock the calling attention will be taken up?

Mr. Speaker: Yes.

Shri H. N. Mukerjee: Some of us wanted to speak on the External Affairs debate. If in this kind of way the routine is upset, we never quite know at any point of time where we stand. After all, the calling attention will go on from 5 till 5.30. External Affairs is important enough to be taken up tomorrow.

Mr. Speaker: One two Members can speak. Let them speak. Then I will call him tomorrow.

Shri H. N. Mukerjee: In that case, the whole point is that the seriousness of the discussion is lost.

Shri Bhagwat Jha Asad (Bhagalpur): Let it be taken up tomorrow.

Mr. Speaker: That we can decide.

Mr. Chandak had been called vesterday.

भी चांडक (छिंदवाड़ा) : माननीय स्पीकंर महोदय, मैं संबसे पहले एग्रीकल्चर मिनिस्टेर साहब को धन्यवाद देता हूं इसलिए कि ग्राज तक एग्रीकल्चर को हेय इंग्टि से देखा ग्या था, लेकिन ग्राज उस दिष्टिकोण में परिवर्तन हुग्रा है । ग्राज मैं देखता हूं कि उनकी कितनी ही योजनायें हमारे सामने भाई है । जो एग्रीकल्चर को एक तरह से इंडस्ट्रीयल स्टेटम दिया जा रहा है ग्रीर उस दृष्टि से उसकी तरफ देखने का परिवर्तन हुग्रा है,तो यह एक बहुत ग्रच्छी बात है।

13-21 hrs.

[Mr. Deputy-Speaker in the Chair]

पिछले 18 सालों में , जब से यानी सन 1943 में बंगाल में प्रकाल पड़ा उसके बाद से. दितीय महयद के पश्चात सब से पहले सवाल इस मल्क के सामने जो पैदाहद्या था, वह था ग्रो मोर फुड कैम्पेन भीर उस समय से ग्रब तक इस सम्बन्ध में ग्रनेकों योजनाये बनाई गई, लेकिन एग्रीकल्चर की तरफ, खेती की तरफ भीर देहातों के कृषकों की तरफ देखने की जो दिष्ट चाहिये थी. वही नहीं थी। उस व्यवसाय को, उस उद्योग को एक हल्के दर्जे का देहाती उद्योग समझा जाता था. ग्रगर उसी समय इस उद्योग की तरफ ध्यान दिया जाता ग्रीर एक लक्ष्य के ऊपर उसको रखा जाता तो ग्राज जैसी परि-स्थिति पैदा न होती । 18 साल के बाद भी माज हमें जो मनाज बाहर से मंगाना पड रहा है. यह स्थिति न होती ।

भ्रव यह कहा जाता है कि एग्रीकल्चर में, फूड भ्रोडक्शन में जितनी प्रगति होनी चाहिये उतनी नहीं हुई । लेकिन मैं बड़े भ्रदब के साथ कहना चाहता हूं कि हमारे किसानों ने इस मुल्क में 18 सालों के भ्रन्दर पूरे साधन न होते हुए भी, पूरी एज्केशन न होते हुए भी काफी प्रगति की है। यह प्रापको दिखाई देगा श्रीर इस तरह से दिखाई देगा कि घाज भ्रापको जो फीरेन एक्सचेन्ज प्राप्त होता है, वह लगभग 65-70 फीसदी केवल एग्रीकल्चरल प्रोडक्शन से है।

एक दूसरी चीज की भोर भी मैं भ्रापका ध्यान दिलाना चाहता हं। लाखों एकड़ जमीन बढी-बढी योजनाश्रों में श्रौर श्रौद्योगिक योजनाम्रों में चली गई, उसका जिक्र नही किया जाता, इसके बावजद भी पिछले वर्ष 88 4 मिलियन टन भनाज इस मुल्क में पैदा हमा है जो कि 1954-55 के मकाबले 50 फीसदी ज्यादा है, बल्कि 60 फीसदी तक है। इससे भ्राप भ्रन्दाज करेंगे कि एग्रीकल्चर खेती में काम करने वाले किसानों ने खेती के उत्पादन में काफी प्रगति की है. भले ही इस देश की जितनी मावश्यकता है, उसकी पूर्ति नहीं हो पाई है, लेकिन उत्पादन बढा है, यह निविवाद बात है यहां कई बार कहा जाता है कि इस समस्या को सोगलिस्टिक पैटर्न ग्रौर दुसरे के प्रनुसार हल नहीं किया जा रहा है. लेकिन मैं भापसे भर्ष करना चाहला है कि चाहे कैपिटलिस्टक फार्म हो, चाहे सोशलिस्टिक फामं हो. उत्पादन बढाने का तरीका कैपिटलिस्टिक सिस्टम है ग्रौर न सोमलिस्टिक सिस्टम है, वहां तो साइन्टिफिक तरीके से ही उत्पादन बढ सकता है । झब जहां तक इस कार्य में साइन्स भीर टैकनीलोजी के उप-सोग करने की बात है, इन दो युद्धों के पश्चात से, चाइनीच धाकमण भीर पाकिस्तान के प्राक्रमण के बाद से हमारे मिनिस्टर साहब की दिष्टि इस झोर तीव्रता से गई है। मैं भापको यह मर्ज करूंगा कि हमारे किसानों ने इस चैलेंज को स्वीकार किया है। आज खेती के सम्बन्ध में जिस पद्धति से ध्यान दिया गया है भौर जितनी योजनायें बनाई जा रही हैं, यदि उनका पूरी तरह से इम्पनी-मेंटेशन होगातो हम पीछे नहीं रहेगें, बहुत जल्दी हम इतना ग्रनाज भी पैदा करेंने कि शामद कुछ वर्षों के बाद हम दूसरे

मल्कों को देसकें। लेकिन सवास यह है कि ये जो सारी योजनायें हैं, बहुत सुन्दर योज-नायें हैं, नेशनल सीड कारपोरेशन भी काफी भ्रच्छा काम कर रहा है, खेती में भ्रच्छे-से-भ्रच्छा बीज दियाजा रहा धौर तैयार कियाजा रहा है, रिसर्च भी ठीक तरह हो रहा है। जिससे ज्यादा उत्पादन हो सके। मैं श्रभी स्वयं देखा कर भागा हं, कुछ दिन पहले मझे घान्ध्र प्रदेश जाने का मौका मिला. वहां मैंने देखा कि किसान बड़े उत्साह से "वायचंग नेटिव-1" बीज को प्रयोग में ला रहे हैं. भीर इससे उनकी प्रोडक्शन भी बढी है, पहले जितना होता था उससे चार गना ज्यादा झाज आन्ध्र प्रदेश के किसान उस बीज की सहायता से उत्पादन कर रहे हैं । नौज़बान उत्साही किसानों ने बहां 'टनेज क्लब' कायम कर लिये हैं भौर स्पर्धा के साथ उत्पादन बढाने की कोशिश कर रहे हैं। ज्यादा नाइटोजन के उपयोग की भी व्यवस्था होने वाली है, फर्टीलाइकर की भोर भी हमारा ध्यान गया है, ये सब प्रयोग वहां पर किये जा रहे हैं, ये सब बाते ठीक हैं. लेकिन सबसे पहला सवाल भाता है--पानी का। यदि पानी अरपूर नही है तो स्नापका नाइट्रोजन, धापका फर्टीलाइजर वगैरह, ये सब तो सैकंड़ी प्रश्न हैं । इसलिये मैं वह मर्ज करूंगा कि पानी की व्यवस्था. सिंचाई की व्यवस्था, जितनी प्रधिक से प्रधिक हो सके, उतनी स्पबस्या पहले करिये । बडी-बडी **ग्रापकी योजनायें बडे-बडे ग्रापके** प्लान जब बर्नेंगे तब बर्नेंगे, लेकिन मांज की जो **≆∉र**त है हमें उसको पहले पूरा करना है । इसलिये यह बावश्यक है कि जिस तरह से भी हो, सफेंस वाटर, ग्राउण्ड वाटर हा. टबब-बैल के बरिये हो, लेकिन ज्यादा-से-ज्यादा सिचाई की व्यवस्था करना यह सब पहला काम है। मैं इस घोर मिनिस्टर साहब का ध्यान भाकवित करूगा।

दूसरी बात जो मुझे कहनी औ बहु यह है कि . . . जवाष्यक्ष महोदय : ग्रव ग्राप बैठ जाइये, भ्रापका समय हो गया है, सबका पांच-पांच मिनट देना है।

Shri Himatsingka (Godda): Mr. Deputy-Speaker, every speaker who has spoken agreed that production has to increase if India has to survive. Food production can be increased in ways: increase in crop area and increase in productivity. The area that could be increased is very India has only 2.2 per cent of the world's total land area as compared to 14 per cent of the world's population. So, we have to divert our attention to increasing production cultivation. We have to consider the steps to do this. We have discussed it times without number in this House: good seeds, sufficient amount of fertilisers and in time, irrigation facilities, credit facilities, incentive prices, marketng arrangements, plant protection through insecticides and pesticides and in increasing amount, availabilty tractors that may be needed for cultivation. If we could provide means which are required for increasing the productivity of the land, we will not only be self-sufficient but we shall be able to export food products and cash crops and earn foreign Government have taken exchange. steps to give good seeds recently. Good seeds for maize and paddy were supplied to various persons. I know from my own personal experience that the yield from these hybrid maize seeds was about 4-5 times more of what we used to get from the ordinary seeds. Good seeds of improved variety should be made available in sufficient quantities to the cultivators in time, as also the fertilisers. A number irrigation schemes are lying half done: it is time that government saw that they were completed quickly. The amount of increase that can be achieved is seen from this fact that in our country one hectare of land gives about 1500 kgs. of rice whereas in the UAR the comparable figure is 5,000 kgs: Japan.4800 kgs. Similarly, in our country we get about 780 kgs of wheat per hectare compared to 2450 kgs in UAR, 3560 kgs. in West Bergany. We

our country compared to 24,000 kgs, in our country compared to 24,000 kgs. in West Germany and 20,000 kgs. in, USA. we take certain steps to Ιf increase production by providing good seeds, fertilisers, irrigation facilities, I think production is bound to increase and we will be self-sufficient. Unfortunately, in some of the aspects the third Plan could not succeed because the targets that had been laid by the Planning Commission so far as irrigation is concerned, and also for other purposes, have failed. We could not produce the quantity of ferti'isers that we had planned: it was one million tons of nitrogen which was planned for, whereas actuals come only to 600,000 tons Similarly, about 12 million acres were intended to be irrigated, as an additional quantity, whereas in actuals we have only six million acres. Similarly again, I feel that we should take steps to see that the shortfalls which are responsible for the deficit should be removed, and then we should be able to give the farmers the timely help that they need.

Another thing which may be mentioned in this connection is that if we can make our lands in the different States yield what some of the other States in our own country are producing, so far as rice or wheat is concerncd, I think that in itself will be sufficient, even if we cannot reach the quantity produced in other countries. In Madras, the production of rice per acre is 1,343 lbs, whereas in other States it is about 600 to 700 'bs. Similarly, in Punjab, you get about 1,204 lbs, of wheat per acre whereas in other States, it is about 600 lbs. In some other States, it is only 300 lbs per acre. Again, in States like Bihar and Uttar Pradesh, it is about 14 tons of sugarcane per acre approximately, whereas in the South, we get about 50 to 60 tons per acre. Therefore, if we actually take steps to see that we get proper production from all over the country, I think our troubles will be over.

There is one thing more. The Government have taken steps to produce

some improved varieties of seeds. cannot understand the objection that is being raised about one farm that has been given to some businessman in Punjab. I am told that farm is giving improved variety of seeds to the cultivators at a very reasonable price. The people roundabout the place are very much satisfied but still politicians are raising a hue and cry about the land that has been given to them. I cannot understand the objection that raised by the hon. Member, Shrimati Tarkeshwari Sinha, that it should not be given on lease. How do you expect anybody to put in money for starting farms and spending about Rs. 10 lakhs to Rs. 12 lakhs, unless they are sure that they can continue for a number of years, especially when they say that they are doing it on a no-profit-no-loss basis, and that they are not going to make any profit. The firm, on basis of a charitable institution. taken up this work and it wants to supply good seeds. That is their main intention.

I could not also follow the objection that is being raised about the fertiliser deal that has been concluded by the Government. If we have not sufficient money, sufficient foreign change, to start a fertiliser factory of our own, when you cannot find money for meeting the foreign exchange that is required for setting up the factory, what is the objection that can possibly be put forward for allowing foreigners to put in money, to bring in foreign exchange that is required and to find other means and give us the expert knowhow? I cannot this dog-in-the-manger policy of saying, '61 cannot do it and therefore others also should not be allowed to do it." I feel we must change our attitude in this matter.

I believe that in certain places, there is power, but that is not being given, and therefore there must be arrangement for irrigation. I feel that when the farmer needs water, it should be supplied to him.

Shri Muthu Gounder (Tiruppattur): Mr. Deputy-Speaker, Sir, I want to pay my tribute to the Food Ministry

and particularly to the Minister of Food and Agriculture, for their efforts in getting the food imports from the USA; but for the arrival of these imported foodgrains, we would have been facing by this time a devastating calamity. However, he has avoided a situation wherein lakhs of people would have died on account of starvation but for this arrival, but even now. I am sure thousands of people will die of malnutrition as forecast by some expert and which was cited by Shri Nath Pai yesterday. However this Government has put this country in a very shameful position. Especially our hon. Ministers-the Prime Minister and the Food Minister-have had to stand in the queue in Washington to get some donations of food grains. etc. It is a shameful thing for us, for this country. Even our very selfrespect, but the self-respect of whole country and that of our farmers is at stake. We have to find a way to come out of this difficulty, the food crisis, and we should find out a method to solve this problem.

The day before yesterday, President Johnson, at the time of some Congressional function, remarked-it is not only a remark, but we must take it as a warning-that India should utilise this time to produce more and that India should not depend on other countries at least in the future. It is not only President Johnson who has said so, but even the New York Times some days back, while paying compliments to our Prime Minister Shrimati Indira Gandhi, remarked that we should produce more, and they diagnosed our drawbacks in food production. One of the points stressed by the New York Times was that we are adopting very old methods in our cultivation; that we are adopting the 15th century methods in our country in respect of Therefore we have to agricu'ture. adopt modern methods. Developed countries in this world, like America, Japan or Taiwan have developed their agriculture by introducing modern methods of cultivation, whereas we find that the under-developed or the

[Shri Muthu Gounder]

developing countries, still have faith in traditional methods of cultivation, and that is why there is no appreciable increase year after year. In the developed countries, we find that the farms have increased their agricultural output due to modern methods of farming. Therefore, it is a fact that there is no other way; we have to introduce modern technical methods of cultivation.

But on hearing the speeches of many hon. Members on that side and also some speeches from this side. I find there is not so much response for these modern methods of dultivation. There are some Members who have entertained the idea that only our traditional methods, our compost and organic manures, will save us and these fertilisers or these hybrid seeds cannot do us good or they cannot work wonders. I feel and I also wish that the Ministry should implement these technical methods, the modern methods of farming, or else, will be no solution to this problem.

I know that Shri Subramaniam is very earnest, very sincere and very serious about introducing modern technical methods in farming. During his speeches here and also elsewhere, in other institutions, he has spoken very well and from his speeches we are able to understand that he has come to the conclusion that the only way to solve the problem is by introducing modern methods in our agriculture. That is the only way, and only by that way. America has solved its agricultural problems, and it is now in a position to give all of us food. Therefore, we have to know what are the practices that are followed in America, Japan, Formosa Israel. If we have to follow any method, it is only one method, and that is the modern method of cultivation.

Some Members expressed the view that our cultivators, our agriculturists, are not in a position to adopt the modern techniques or utilise these modern implements. That is not really so.

As far as my part of the country is concerned, and also in respect of so many farmers, thousands of farmers all over India, we have become very progressive, and even illiterate farmers and illiterate agricultural labourers also are nowdays able to handle implements like tractors, sprayers, and other things such as fertilisers, They nowdays know even how to mix the fertilisers. In Madras State, we are not able to get fertilisers. In Madras State, we are not able to get fertiliser mixtures. But our agricultural labourers who are illiterate are able to mix them, according to the modern methods, according to the size of the field and according to the needs of the crops a'so.

They have learnt these devices. So. we need not be always pessimistic. We should proceed with confidence in our agricultrists. If the Indian farmer is given the tools, implements and the necessary advice, he is not in any way inferior to any modern farmer other countries and he can produce anything. We have got a mania for organic manure, compost, etc. Not only fertilisers but seeds can work wonders. The ministry has realised it and seed farms are opened here and there. With these hybrid seeds, we will be ab'e to produce two times the maize jowar and bajra that we have produced. By introducing high-vielding varieties of paddy like ADT-27 and Taichung, we can double the produce. Seed is a very prominent factor in modern cultivation. We have to open PIRCOM centres every where, Maybe America is a capitalistic country; we do not mind that. They have started the Rockefeller Foundation, Foundation and many such institutions everywhere in the country. They have helped us very much in finding out hybrid varieties in maize and jowar. In our part, we are getting nearly three times of what we were previously able to get so far as the sourgam variety of jower is concerned. Our agriculturists are not in any way inferior to other ryots.

Water is a problem. Wherever there are tanks and rivers, there is direct irrigation. But we cannot depend upon direct irrigation for a very long time. We should get water from some other source because tanks and rivers depend on monsoon and always the monsoon fails. We should find out a way by which we will not have to depend on the monsoon. The only way is to dig wells everywhere. We can dig crores of wells, which will incidentally solve the unemployment problem also. By well cultivation, agricultural labourers get work for 12 months, but by river cultivation, there is work for only 4 or 5 months. So, well cultivation is the only way.

I would like to say in all seriousness that this government is not helping the farmers. The price of light diesel oil in Salem is Rs. 140 whereas the controlled price is only Rs. 90. are using diesel engines for pumping sets. In the open market, the Indian Oil Company is selling the light diesel oil at Rs. 140 not only to ordinary farmers, but to the so-called progressive agriculturists like me. This is state of affairs in our part of the country. I have represented about this to the minstry of Pctroleum and Chemicals also. I want this ministry to take some action about it.

When I see our Minister of State for Food, Mr. Govinda Menon, many things strike me. Often we hear appeals from the food department for cultivating tuber crops like tapioca to tide over the crisis. Tuber is used as food in Kerala. Salem usrd to about 10 loads of tapioca from Kerala. This year, the Kerala Government has issued thousands of licences for taking tapioca from Kerala to Salem. There is famine condition in Kera'a. But still dai'y 50 loads of 10 tons each are coming from Kerala to Salem. The people in Kerala are not able to purchase tuber, which is the poor man's food, as it is called, because the Kerala Government is very libera' in issuing permits and some merchants this trade have made huge money by selling it at a high price. This is still going on. If the Minister of State is interested in saving Kerala from this very acute shortage, he should put an end to this import of tapioca from Kerala into Salem in very large quantities.

There is also the controversy between cash crops and food crops. Cash crops are as much needed as food crops. Without cash crops, we cannot run any of our factories. 50 to 60 per cent of our foreign exchange earning comes from selling agricultural commodities. When we raise cash crops, we are not utilising those lands which are used for food crops. We cannot always go on using a particular land for cash crop only. We have change from cash crop to food crop I submit that government should encourage cash crops also. Without cash crops the farmer cannot get a remunerative price. If you give a good price for food crops, there will be no need for us to go in for cash crops. The ministry should so arrange that there is parity of prices between cash crops and food crops. Then there will be no special attraction towards cash crops.

Shri Liladhar Kotoki (Nowgong): Sir, the Ministry has given us the programme of agricultural development for 1966-67. It has set a target of 97 million tons of foodgrains for the year. I have grave doubts as to whether they would achieve this target, in spite of all the measures they have suggested there. I have this doubt because of the performance of agriculture during the third plan. For the first three years of the plan, it was static. Then there was a spurt in the fourth year. Last year it has gone down to 75:9 million tons, whereas the target for that year, the last year of the third plan, would have been of the order of 100 million tons. Inputs like fertilisers, improved hybrid seeds, etc. have been prescribed and adopted to a considerable extent. But we find that our agriculture is very much dependent on weather conditions. In spite of all this, when there is a shortfall, government take shelter under "Acts of God", namely, unfavourable weather. (Shri Liladhar Kotoki)

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What have we done in all these three plans to make agriculture selfsufficient? In the first plan, we were assured that agriculture would self-sufficient, but in the beginning of the fourth plan, we realise the heavy shortfall we face in the matter of food grains and other agricultural products. I would most carnestly urge the government, not this ministry alone, but the Planning Commission and the National Development Council also, to ponder as to whether we should not have a pause for 2 or 3 years and have only two things before us.

One is defence, of course, and the other is that development must be agriculture oriented. Unless you do that I am afraid, in spite of the assurances given and even the certificates given by many foreign experts including Mr. Orville Freeman, U.S. Secretary for Agricu'ture, recently, we will not be self-sufficient in the matter of food.

#### 14 hrs.

This year, we have one year's pause in the Fourth Plan. That was necessitated by economic stringency. Let us have a deliberate pause of about two or three years in order to make the very basis of economic deve'opment, namely, agriculture, on a sound footing. I am sorry to find from the annual plan for 1966-67, the argument advanced by Government is that other sectors cannot wait, and even if they wait then that will not necessarily add to the increase in agriculture. I fail to understand this kind of logic. Therefore, I repeat my suggestion that the time has come when, in order to save our economy from disaster, we have to take this serious step to put agriculture on a sound footing.

Of all the inputs, Sir, I consider irrigation to be the most fundamental for development, because agricultural wherever there have been good monsoons or there is an assured supply of water for irrigation, there the production is quite normal, and wherever there is shortage of rainfall or where

there are no proper irrigation facilities the production has gone down. Last year, our sad experience was that due to the widespread drought conditions in several States the production had gone down. Therefore, irrigation is the fundamental thing. It is also a fact that other inputs will not bring in production if the basic in put of watersupply is not there.

But what do we find? The Third Five Year Plan target for irrigation through major and medium schemes was 12.8 million acres. But what is the achievement? The achievement is only 6 million acres. There is a shortfall of 6.8 million acres. Again, this very Department of Agriculture in their last year's publication said that the State Governments have taken steps and the target set in the Third Five Year Plan, of the order of 12.8 mi'lion acres, will be achieved fully. Here we find from the annual report that the achievement is only 6 million acres. I fail to understand what we are doing about agriculture. If this is the kind of performance in the matter of this fundamental input, basic input of irrigation. I am sorry to say that we are not perhaps as serious about it as the situation demands.

The other day, when I raised the question about irrigation in Assam, the Minister of State for Irrigation and Power said that Assam is so far away from Delhi and, therefore, it is fact that they could not give attention to irrigation in Assam. We had four medium irrigation schemes in the Third Plan. Not a single one been completed. One has been started and the other three have not even been started. Had that one project, which has been started, been completed, we could have produced 25,000 tons in terms of rice only. Assam has to feed the hill areas there and besides, NEFA, Nagaland, Manipur, Tripura and the defence services. This year's demand for the neighbouring areas is 75,000 tons of rice. Assam has been

able to suply only 12,800 tons. I am sure, if we provide irrigation facilities and other inputs, then Assam alone will be able to feed the entire Northeast region there, not only the entire area but also supply some considerable quantities to Bengal also which is deficient in rice.

In this connection, I would request the Minister to consider whether the plain districts of Brahmaputra Valley should be given package district programmes immediately so that that vital, strategic and precarious region, because of the transport bottleneck, can sustain any calamity that we may have to face due to the hostilities all round.

With these words, Sir, I support the Demands of this Ministry.

Shri K. N. Pande (Hata): Mr. Deputy-Speaker, Sir, the Ministry of Food and Agriculture covers too many subjects and a very wide area, but I want to confine myself only to the sugar industry and the development of sugarcane.

There is an impression in the country-some people have created that the northern region is not suitable for sugar industry because yield per acre is very low-that is, 14 tons to 15 tons per acre. if I draw your kind attention to the past history of sugar industry or sugarcane development, you will realise that this contention is There was a time, up to founded. 1920, in that are in Maharashtra where they are producing 50 tons per acre even grass was not growing till the canal was dug out of Neera river in Satara District of Maharashtra. After that canal was dug the yield per acre there has gone up. I can give you some figures to show that this contention of some of the people is unfounded. There are examples in North India where between 1956 to 1962-63 people have got prizes on the production per acre-the highest was 2,850 maunds per acre and the lowest was 1052 maunds per acre. If there is not potentiality in the soil, if the

soil is not good, it cannot produce so much cane per acre. What is lacking is that there are no irrigational facilities. Whereas in the south hundred per cent of the cane area is irrigated. in Bihar it is 6 to 8 per cent and in Uttar Pradesh it is 3 to 6 per cent. That is the reason why the yield per acre is so low. Similar is the position in the matter of utilisation of fertiliser. Whereas in these areas in the south 64 pounds of nitrogenous fertiliser is used per acre, in the north it is only 16 pounds and 14 pounds in Bihar. This is the position. Therefore, do you think it is the cultivators who are responsible to give such low yield-They are responsible. The low vield because you have given them proper facilities. If you provide the proper facilities there you will find that here also even 80 tons per acre are produced. The potentiality is there. The cultivators require only the support of the Government.

There was a Committee appointed by the Ministry of Food and Agriculture. I am very thankful to them. It was headed by an expert in sugar industry, Dr. Gundu Rao. He was the Director of the National Institute of Sugar Technology. In his report he says:

"The East U.P. region has alluvial and bhat soils which are fertile and have moisture retention capacity and some areas are in the Tarai (sub-montane) which have a high water table. Rainfall and humidity are fairly good and because of these reasons sugarcane grows even without much irrigation. As such sugarcane has been grown in the region for centuries. The industry came to be established here because of ready availabilibility of sugarcane and cheap labour."

Apart from this, the Gundu Rao Committee has recommended that as the sugar industry has been working for the last forty years without any

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improvements there should be modernisation. Because, if we produce better type of came there should be better extraction of juice. So, the industry requires to be modernised. He has made certain recommendations in that respect. I would strongly urge upon the Ministry to consider those recommendations and give effect to them. One of his recommendations was that the Government should financially and otherwise help the factories for modernisation. I hope that recommendation will also be coundered.

Coming to co-operative factories, which is dealt with by Shri Misra. co-operation means initiation of ooperatives by the cultivators. **Here** the position is quite different. Government ernment initiates it. gives the entire loan to the factory and gradually the kisans are made members of the co-operative by their purchasing shares. In that case, it is not the co-operative sector. If the Government is giving money, it is the public sector, not the co-operative sector. Unless that feeling is created in the cultivators, it will not be a success.

What is happening now? The factories in the co-operative sector do not follow the laws of the Government. Even the labour laws are not being followed. So, many cases are going to courts and the workers are being harassed. In Maharashtra, where there are so many sugar factories in the co-operative sector, the condition of labour is very bad. The cultivators are running those factories because they are the shareholders and directors. They increase the prices, because they are interested in it as cultivators, but they do not care for the workers. Therefore, the cooperative sector requires examination and scrutiny from this point of view.

Coming to controls, as sugar is being produced in very substantial quantities, the time has come when it should be de-controlled. In Maharashira 25

per cent irrigation facilities have been cut out this year. Similarly, in Mysore the sugar crop is going to be poor next year as compared to this year's production. Therefore, unless you assess the production of sugar in the coming season, you cannot come to any conclusion as to whether sugar should be de-controlled or should remain under control.

श्री जगदेव सिंह सिद्धान्ती: माननीय उपाध्यक्ष महोदय, इस में कोई दो मत नहीं हो सकते कि किसान के पास इतनी भूमि होनी चाहिए, जिस पर वह ग्रच्छी तरह से खेती कर सके । इसलिए जो किसान परिवार नहीं हैं ग्रीर भूमि की मांग करते रहते हैं, उन को भूमि नहीं देनी चाहिए। केवल किसान के लिए भूमि होनी चाहिए, जो कि ग्रन्न बोता हैं।

चेती के लिए सब से पहले ग्रच्छे बीज की श्राबस्थकता है। इसलिए सरकार का यह कर्तव्य है कि किसानों को बहुत बढ़िया, छांट कर, समय से पहले बीज दिया जाये. जिस से वह बुवाई कर सके।

अगर बीज अच्छा भी हो, लेकिन खेती की जुताई ठीक न हो सके, तो अच्छा बीज भी काम नहीं दे सकेगा। मैं ने इस सम्बन्ध में कृषि मंद्रालय को दस बातें लिख कर दी हैं कि किस ढंग से अच्छी जुताई की जाये, जिस से थोड़ी जुताई करने पर भी अधिक अभ उपज सके। एक महीने से ऊपर हो चुका है, लेकिन उस की तरफ से कोई उत्तर नहीं आया है। मालूम होता है कि बे नहीं चाहते कि इस विषय पर विचार किया जाये। सरकार को इस और ध्यान देना चाहिए कि बुताई इस ढंग से की जाये कि कम जुताई से साम अधिक हो।

जहां तक सिंचाई का सम्बन्ध है, यह ठीक है कि सरकार बड़े बड़े बांब बना रही है, जिस के लिए उस को धन्यबाद है। के उस का खंडन नहीं करना चाहता। लेकिन सिंचाई के लिए देसी कुंग्रों पर भी जोर देना चाहिए। जहां बड़े बड़े बांध नहीं बनाए जा सकते हैं, बंहां कुंएं बनाए जा सकते हैं, जिन पर चरसा चलाया जा सकता है। सरकार इस काम के लिए किसानों को ऋण दे। इस के प्रतिस्कित छोटे छोटे बांध भी बनाए जाने चाहिए।

जहां तक वर्षा का सम्बन्ध है, ग्रभी हाल ही में कांग्रेस के प्रधान, माननीय श्री कामराज, ने एक बाल कही है. जो कि पत्नों में भी माई है, कि कृषि मंत्री वही हो, जो वर्षा ठीक समय पर करवा सके । यह बात बहुत ठीक भीर बढिया है। मैं सरकार भीर मंत्री महोदय से यह निवेदन करूंगा कि हमारे यहां प्राचीन काल में यज्ञादि ऐसे उपाय किये जाते थे, जो कि वैज्ञानिक उपाय होते थे. ताकि समय पर वर्षा हो । भाज भी इन्दौर के पंडित बीरसैन वेदश्रमी निम्चयपुर्वक यह कहते हैं कि धगर सरकार मझे प्रावश्यक साधन दे. ती मैं ऐसे उपाय कर के दिखा सकता हं कि देश में समब पर वर्षा हो और हमारी बेती भ्रष्छी हो। सरकार उन से प्रपंता सम्बन्ध स्थापित करे।

एक माननीय संबद्ध : स्था वह पूंजा से उपाय करेंगे ?

भी जनवेब सिंह सिढान्सी: पूजा से क्या मतलब है ? क्या पूजा से बेती होती है ? वह वैज्ञानिक नरीके बताते हैं ।

श्री क्टं • चं • शंर्मी (सरधेना) : वैक्रानिक तरीके साइंटिस्ट बतायेगा---पंडित क्या बतायेगा ?

श्री अगवेच सिंह सिंढांसी: इस तरह बात करने से मेरा समय ख़त्म हो जायेगा। खाद उत्तम होनी चाहिए धौर इस सम्बन्ध में गाय, भैंस घौर बकरी धादि का गोवर इस्तेमाल करना चाहिए। इस बात की व्यवस्था होनी चाहिए कि किसान लकड़ी जलायें धौर गोवर न जलायें। इस के लिए यह भावश्यक है कि गोरका पर बल दिया जाये भीर ऐसा उपाय किया जाये कि हर एक गांव में जंगल छोड़े जायें, जिस से खमींदार भीर गैरजमींदार लकड़ी ले मके भीर गोबर केवल खाद के काम भा सके।

किसान के लिए दाल सब्बी, गन्ना प्रादि जो प्रत्य प्रावश्यक चीजें हैं, उन के उत्पादम की तरफ ध्यान देना चाहिए । हमारी बहुत सी भूमि पर तम्बाकू ग्रादि ग्रनावश्यक वस्तुओं की खेती होती हैं । पिछले साल में मद्रास की ग्रोर गया । मैं ने देखा कि हजारों एकड़ भूमि तम्बाकू के लिए लगी हुई है । पता नहीं, जिस तम्बाकू को गधा भी नहीं खाता है, उस के लिए क्यों मुमि बबाँद की जाती है ।

भी इत्र वं शर्माः ग्रादमी खाता है।

भी जगवेच सिंह सिद्धान्ती: उस भूमि को इस प्रकार बर्बाद न कर के उस में गन्ना धौर अन्ने बोना चाहिए, जिस से लाभ हो।

यह भी भावश्यक है कि बाग भीर बंगीचे लगाये जायें, जिन में फलों का उत्पादन हो भीर लोग उन का उपयोग कर सकें।

जब चीनी का इंतना झगड़ा रहता है, तो गांव वालों को यह प्रोत्साहन मिलना चाहिए कि व गुड़ धौर शक्कर घधिक बनायें। घगर नंस पर कोई प्रतिबन्ध न हो, तो चीनी की बहुत मांग नहीं रह सकती है।

भाज इस बात पर बहुत बल दिया जाता है कि मंछलियां प्रधिक पैदा की जावें भौर मुणियां प्रधिक पाली जायें। मैं निवेदन करना बाहता हूं कि हमारे यहां तालाबों में सिंचाड़ा बोबा जाता है, जो प्रफ, मिठाई, फल और संस्थी के काम प्राता है। मंछली की बगह वह बराबंग बोबा जाना चाहिए।

कार्य, कृषि, सामुद्रायिक विकास तथा सहकार मंत्रालय में उपमंत्री (भी श्यामवर विका) : कोई रोकता नहीं है। सिंघाड़ा भी बोया जाये।

भी जगदेव सिंह सिद्धान्ती : लेकिन मछली पर क्यों इतना जोर दिया जाता है ?

यदि लोगों को घी और दूध ग्रधिक मिलेगा, तो भन्न कम खाया जायेगा । दध भौर घी की उपलब्धि के लिए यह भ्रावश्यक है कि गाय, भैस और बकरी भ्रादि दूध देने वाले पशकों की तरफ़ श्रधिक ध्यान दिया जाये। सरकार का यह काम है कि वह हर एक किसान को बताये कि भ्रगर उस के पास पचास बीघ जमीन है, तो वह दस बीघ जमीन गोचर भमि के लिए छोड़ दे भीर उचित जताई भीर भ्रन्य साधनों का उपयोग कर के चालीस बीघे जमीन में उतनी पैदाबार करे. जितनी कि पचास बीधे में की जाती है। ग्रगर हमारे पश ग्रधिक होंगे, तो हमें अधिक खाद मिल सकेगी और **श्रधिक दुध ग्रौर घी मिल सकेगा, जिस से** ग्रन्न की खापत कम हो जायेगी।

मैं इस बात पर बल देना चाहता हं कि इस तरफ़ ध्यान दिया जाये कि खेती के लिए भमि को उर्वरा कैंस किया जाये । ग्राज-कल खाद पर ही अधिक जोर दिया जाता है। लेकिन इस के दूसरे जरिये भी हैं। ट्रैक्टरों से बहुत पूराने जंगल तोड जायें, लेकिन देसी हल के द्वारा, जिस में सुधार किया गया है, खेती की ज्ताई पर ही हमें भ्रधिक बल देना चाहिए सट्ठ सेवें गाजरां, सौ सेवें कमाद, बारह व्यवै कनक" । गेहूं की जुताई के बारे में सेताया जाता है--जिस को किसान लोग बानते हैं--- कि किसान की धर्मपरनी खेत में अपने सिर पर पानी का भरा हुआ घड़ा खेत में गिरा दे भौर तब भी घडा न ट्टे, तब कहा जा सकता है कि गेहं के लिए खेत की जुताई टीक हई है। इस तरह से यह सरकार को यत्न करना चाहिए। उन को वह साधन दे जिनको ले कर वे प्रपना ग्रन्छ। काम कर सकें।

जो जंगली पशुधाते हैं भौर खेती को नकसान पहुंचाते हैं उनका भी प्रबन्ध करना चाहिए। उनको भगा दिया जाये जिससे कि वे पहाडों भीर जंगलों में चले जाएं भीर खेती को नुकसान न पहुंचा सकें। तो इस प्रकार खेती की रक्षा करना सरकार का कर्तव्य है।

तो मैं ने श्रपनी मल बातें बता दीं। धन्यवाद ।

श्री शिव नारायण : उपाध्यक्ष महोदय, मैं भ्रापको धन्यवाद भीर बधाई देता हं कि परसों ग्रापने मेरा नाम लिखा ग्रीर ग्राज समय दिया । चार घंटे जो ग्रापने समय बढाया उसके लिए भी मैं ग्राप को बधाई देता है।

मान्यवर, मैं भ्राज श्रपने फुड मिनिस्टर श्री सुब्रह्मण्यम साहब को बतला देना चाहता हं कि सुबह का भला ध्रगर शाम को भी धर लौट ग्राये तो कोई ग्रापत्ति नहीं है । मैं जयपर कांग्रेम के उन कायकर्नाओं को भी बधाई देना हं जिन्होंने जोनल सिस्टम के विरोध में प्रस्ताव पास किया । इससे भ्रानरेबिल मिनिस्टर के कान पर जंरेंगी और श्रब पंजाब, उत्तर प्रदेश को मिलाकर एक बडा जोन बन रहा है। श्रव श्राप उस तरफ आ रहे हैं। Coming events cast their shadow before. उम्मीद है अब आप को ज्ञान हो जायेगा। धाज धन्न की कमी नहीं है देश में । मैं किसान का बेटा है। यह मैं जिम्मेदारी से कहता है. फुड मिनिस्ट्री कान खोल कर सून ले फ्रांट बडे बडे ग्रफसर कान खोल कर सून लें। भगर भाफिशियल हम की मैशिनरी ठीक से चले तो देश में फूड की कमी नहीं है। हम को शम झाती है जब हम वैशिग बोल ले कर ग्रमरीका से भीख मांगने जाते हैं।

रहीम वे नर मरि गए जो कहुं मांगन जाएं, उन से पहले वे मरे जिन मुख निकसत नाहि।

हमें भ्रम्न के लिए जा कर भीख मांगनी पडती है। यह धपमानजनक है। देश के भन्दर श्रम्भ की कभी नहीं है। जो श्रापने स्कावट ग्राम्न के लाने ले जाने में डाल रखी है वह हमारा सब से बड़ा रोड़ा बना हम्राहै। मैं मरहम रफी भ्रहमद किदवाई साहब को बधाई देना चाहता हं कि किस तरह से उन्होंने यह

मसला हल किया था। भाज मद्रास के फुड मिनिस्टर यहां बैंटे हुए हैं । मैं उन से कहना चाहता हं कि किस तरह से इस हाउस में रफी महमद किदवई साहब ने एग्जाम्पिल पेश की थी । उन्होंने टेलीग्राम का जवाब वायरलैस से दिया कि 100 wagons of wheat are proceeding. ग्रीर भेजा कुछ नहीं ग्रीर समस्या हल कर दी, नेहरू जी और पंत जी आदि देखते रह गये । उस वक्त उन्होंने ब्लैकमार्केटियर्स ग्रीर कैपीटलिस्टों को चकना-चर कर के रखादिया। मैं उस फड मिनिस्टर को बधाई देता हं। मझे विश्वास है कि देश में अझ की कमी नहीं है, आप फारिन डिगने-टरीज के हाथ में न खेलें। मल्क में आह की कमी नहीं है। ग्रगर ग्राप उन लोगों के हाथों में बेलते हैं तो श्राप जानें। मैं किसान का बेटा · हं और कांग्रेस का पक्का वरकर हं। ग्रीर सही बात हाउस में कहना चाहता हूं। मैं मिश्र ...जी से कहना चाहता हं कि ग्राप ने जो रूरल ंमैन पायर स्कीम जारी की है उस में हम को ग्रौर रुपया दीजिये। हमारे जिले में ग्राप ने ्रदिया है लेकिन कम दिया है, उसको भीर बहा दीजिये । ग्राप हम को मीन्स ग्राफ कम्यनिकेशन्स--सडवें--दें ताकि रचनायपूर में जो झाल भादों में पैटा करते हैं उसको बस्ती में ला कर उचित मत्य गर बेच सकें। ऐसा करने से किसानों की समस्या हल होगी, केवल समाजवाद का नाम लेने से ंउनकी समस्याहल नहीं हो सकती।

गांवों में जो तालाब पहले राजा महा-राजाओं ने बनवाये थे बे भर गये हैं। धाज धाप भी जमींदार हैं। धाप के बापदादों ने जो तालाब खुदवाये थे वे भर गये हैं, उनको धाप को गहरा कराना चाहिए तो लोगों को सिचाई के लिए भी पानी मिल जाये थौर मछली धालने की स्कीमें भी चालू की जा सकें। धापको इन तालाबों से लाखों मन मछली मिल सकती हैं। और यदि धाप ऐसा करें ती जो बंगाली मच्छी भात का नारा लगाते हैं उनको हम साखों मन मच्छी देसकते हैं। हमारे जिले के एम० एल० ए० सिस्टर सिंह एम्रीकल्चर में पी० एच० डी० हैं। उनके बाप डाइरेक्टर भ्राफ एम्रीकल्चर थे। यह उनकी कमेंट हैं कि भगर तालाओं की मिट्टी उठाकर खेतों में डाली जाये तो पैदाबार दुगनी तिगुनी हो सकती है। भ्रापको श्रमरीका के फरटीलाइजर की कोई जरूरत नहीं होगी। लेकिन काम करने से होता है।

कहता तो बहुता मिला, करता मिला न कोई।
गांवों में जो तालाब हैं उनमें देण भर का मैला
बह कर जमा होता है भ्रौर सबसे कीमती
खाद मैले वाली खाद होती है। रानीखेत में
यह मैला जलाया जाता है जिससे णहर
भर में बदब् फैलती है भ्रौर लोगों को तकलीफ
होती है। इस मैले को खेतों में डलवाना
चाहिए। मैं मिनिस्टर साहब से कहना हूं कि
उनको अपने अफसरों से कहना चाहिए कि
यह यह काम करें भ्रौर इस तरफ ध्यान दें।

मैं आपसे कहना चाहता हूं कि एक तिहाई भूमि में खेती की जाए, एक तिहाई में फल लगाए जाएं और एक तिहाई में जंगल लगाए जाएं क्योंकि अगर बन नहीं होंगे तो देश में पानी नहीं बरसेगा । अगर जंगल होंगे तो देश में पानी बरसेगा । इसलिए पेड़ लगाने की ओर ध्यान देना चाहिए।

भी भौंकार लाल बेरेबा (कोटा) उपाध्यक्ष महोदय, कोरम पूरा कर लिया जाए।

भी किल नारायण : तो मैं निवेदन करना चाहता हूं कि पेड़ लगाने पर पूरा ध्यान दिया जाए। मैं एग्रीकल्चरिस्ट हूं भीर मैंने एग्रीकल्चर पढ़ा है। गवनंमेंट की जो मैशिनरी बैठी है वह कान खोल कर मुन ले कि ग्रगर ग्राप देश को खाना, कपड़ा भीर मकान देना चाहते हैं तो भापको पेड लगाने चाहिएं।

मैं भ्रापको कांकीट सजेशन देना चाहता हूं। सारे मुल्क में कांसालीडेशन करवा दो भ्रीर चको में छोटे छोटे कुवें दे दो तो हम

## [भी शिवनारायण]

चौगनी पैदावार कर देंगे। सरकार इस ग्रोर ध्यान दे और इस चीज पर भ्रमल करे। मैं श्यादा नहीं कहना चाहता । कांसालीडेशन इज नैसेसरी । गवर्नमेंट को चाहिए कि मैन पावर स्कीम में भ्रीर ज्यादा रुपया देकर उस पर ग्रमल कराए। लेकिन यह कहते कुछ हैं और करते कुछ हैं। ग्रगर ऐसा किया जाए तो मैं दावे से कहता हं कि खाद्य समस्या हल की जा सकती है। मैं जिम्मा लेता हुं कि यदि ऐसा किया जाए तो मैं खाद्य समस्या को हल कर सकता हं। ग्रगर फुड मिनिस्टर हिम्मत से काम लें तो यह फड प्राबलम साल्व हो सकती है।

में धाप की दया से चावल के इलाके से ब्राताहं जहां पर काला नमक नाम का ऐसा चावल पैदा होता है कि उसे पकाया जाए तो उसकी सुगन्ध दूर तक फैल जाती है। में कहता हं कि हमारे जिले में ग्राप पैकेज स्कीम दीजिए तो हम चार गना चावल पैदा कर सकते हैं। श्रीर बंगाल श्रीर केरल को चावल दे सकते हैं। यहां केरल के मिनिस्टर बैठे हैं। हमें पैकेज स्कीम दीजिए, हमारी नदियों को बांध दीजिए ग्रीर पानी का प्रबन्ध कर दीजिए । दिल्ली में हाहाकार मचा है कि पीने को पानी नहीं है। मेरा निवेदन है कि भ्राप पैकेज स्कीम को कामयाब बनाइए तो देश में पैदावार बहुत बढ़ सकती है।

मेरा एक सुझाव यह है कि ग्रापकी जो ब्लाक डेवेलपमेंट की मशीनरी है वह बेकार है। ध्रमर ध्राप की डी द्योज को स्वत्म कर दें तो कांग्रेस मजबत हो जाएगी । लेकिन ग्रगर भाप उनको रखते हैं तो उन से काम लीजिए। ग्राज विलेज लेक्सि वरकर कुछ काम नहीं करता । मैंने कहा कि मेरा प्लाट ले लो । ग्रीर उम पर खेती करो लेकिन उन्होंने की नहीं। वे तो बाब बमे हैं। वे यह काम नहीं कर सकते। मेरा सुझाव है फुड मिनिस्टर साहब को कि जो लडके मिडिल स्कलों में पढते हैं उनको एग्रीकल्चर पढाने का प्रबन्ध किया जाए तभी देश को सुखी बनाया जा सकता है। ग्राज शंग्रेजी हक्मत नहीं है। हम को ग्राज क्लकों की मावश्यकता नहीं है। हम को किसान चाहिए, विद्वान चाहिए भीर वैज्ञानिक चाहिए ।

इसके साथ साथ मैं फिर कहता हं कि हरी खाद भौर मैले वाली खाद का इस्तैमाल कीजिए, तालाबों को खोद कर, उनको गहरा करके पानी का प्रबन्ध कर दीजिए । ग्रगर श्राप ऐसा कर देंगे तो खाद्य समस्या हल हो जाएगी भौर भाक्ता नाम हो जायेगा, तथा देश को धनाज मिल सकेंगा। देश में ग्रम्न की कमी नहीं है, श्राप ग्रन्न का मवमेंट फी कर दीजिए।

Shri K. C. Sharma; Mr. Deputy-Speaker. Sir, it is an important subject and I was very much worried about the situation that the country has passed through. It is an old story that long before other countries learnt the art of agriculture India was famous for its plough and bullock, and fruitful ways of tilling the land, raising the crop and Indians were well fed. Anyhow, somewhere in 1750 agricultural revolution took place in England and all over Europe, but India was static. It not take to new ways and, thereafter, we have fallen on evil days. From 1750 to 1850 all over Europe and America new methods were used and three things were emphasized. First was knowhow; that is, scientific knowledge of the art of production. Land colleges were established in America and in Germany. Special emphasis was laid on agricultural education. happened in India. Then comes the will to work. It is an important factor. The will to work means two things, the psychology of the man and the incentive to the tiller of the soil, the peasant. The psychology of the man cannot help the man to change to the new ways. Change is the principle of life. But Indian traditions, Indian customs, Indian way of living, tended to a staffe tradition of way of living, a subsistence living. There was no change. So, a new change in the mind of the people has to come and with the advent of freedom, I think, the people

The second thing is incentive which means better price for the peasant. As far back as 1900, there was an equity movement in America under which three propositions were laid Firstly, it is no use to the farmer to raise two blades of grass where one was grown because he is at the mercy of the market man for the sale of his produce. Secondly, the farmer is the only man who is to accept the price which given to him for his produce in the market. Thirdly, he is under no obligation, under any circumstances, feed the non-farming people at an unfair price. Therefore, that movement got its own influence and in Ireland, an economist raised the slogan of better business which means better and better buying; better production which means more production and better living, that is, higher standard of life.

The third is the use of science and modern technology. As the things stand, all over the world, the farmer cries aloud for better business, better production and better life. In Japan, with a small holding, the peasant has a refrigerator, the peasant has motor-cycle, the peasant has a pucca makan and he earmarks money for the education of his sons and daughters and he is well-fed. in India, we can have the same sort of intensive cultivation and provide better living standard to the peasant. The only question is the will to work and use of science and technology. I emphasize and I congratulate my friend the hon. Minister, but I will point out one thing that it is a fallacy to say that an I.C.S. Officer or an Administrative Officer can do every job. In the present-day of specialisation of scientific modernisation, no one can do the job unless he knows what the job is and how to do it. Even in modern psychology, it is incumbent upon the parliamentary form of Government to choose their Ministers from amongst the people who know the art of the job they are entrusted with. It is a crime against the people to choose persons as Secretaries or the heads of the departments who do

not know the job, who have no mind to work the schemes and who cannot put in any effort to do the job. We are suffering from this. When Britishers were ruling, there was no question of specialisation because there was no question of will to work.

How is it that Japan has succeded within 15 years and we have failed? They have the will to work; they have the capacity to work; they have the know-how to work; they took to seience and technology and they have succeeded. We knew nothing. had no will to work. Therefore, we have failed. These bundhs, these riots. these murders and shootings pointer that India stands for a change. If you change and take up the new lesson, you will succeed. If you fail, you will be thrown out. You cannot shut your eyes to the changing things. It is not a question of Ministry, It is a question of the people. You and I are as much responsible as my friend, the hon. Minister. We create that atmosphere, the will and the psychology. Therefore, I would request my friend to take the best of the lot in his Ministry and put in charge of the thing and if there is the will to do the job. the thing will be done. It is not a difficult job because the soil has no resistence. If you work with the mind of the man, he has got resistance. But the soil has no resistance. It is under your feet. You can turn it as you like provided you are capable of turning it. It is the easiest thing to do. I know the hon. Minister, he is competent to understand the job and he has the will to do the job and if he does that, I hope he will succeed.

श्री उडके (मंडला) : उपाध्यक्ष महोदय, मैंने ग्रापने क्षेत्र में 45 दिन दौरा करके लगभग 105 मीटिंग्ज कीं, जिनमें पांच से लेकर 50 तक गांवों के ग्रामीण एकतित हुए भीर उनमें मुझे 665 दरख्वास्तें मिलीं । उनके ग्राधार पर मैंने जो कुछ वहां देखा है ग्रीर जो काण्त-

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कारों ने कहा है, मैं प्रन्न, कृषि श्रौर विकास मन्त्री के सामने श्रपने विचार रखना चाहता हूं। मैं मध्य प्रदेश से श्राता हूं श्रौर जिस कांस्टीच्युएन्सी में घूमा हूं, उस कांस्टीच्युएन्सी में ग्रन्न की समस्या एक बहुत कठिन समस्या है। जहां भी गया, जहां भी लोगों से पूछा, तो कृषि में काम करने वाले मजदूर कहीं नहीं मिले, वे मजदूरी के लिये कहीं न कहीं चले गये थे। जो काश्तकार मिले, हर जगह खाने के लिये श्रम्न श्रौर मजदूरी, दो चीजों की मांग हर गांव ने की, वैसे पानी की भी दिक्कत है।

यहां पर मैं केन्द्रीय सरकार और मध्य प्रदेश सरकार से यह अनुरोध करना चाहता हूं कि इस आदिवासी इलाके के लिये जितने भी वे काम खोल सकते हैं, जितनी भी सहायता वे अन्न की कर सकते हैं, उस क्षेत्र को दे सकते हैं, उसको देना मुझे बहुत अनिवार्य मालूम होता है। यह जून महीने के पहले ही आदि-वासी क्षेत्रों में हो जाना चाहिये। आदिवासी इलाकों में वाचाल लोग नहीं हैं, वे मांग नहीं करेंगे, भले ही भूखे मर जायं, उनको मजदूरी मिले, उनके लिये सरकार की भ्रोर से बारिश के पहले अन्न की व्यवस्था हो जाय। वहां पर पंचायत भवन बने हुए हैं, जिन के भन्दर अन्न एकत्नित किया जा सकता है।

वर्तमान प्रकाल परिस्थिति ने उनके अन्दर जान पैदा कर दी है, विकास अधिकारी जो दस साल से उनको समझाते रहे और वे नहीं समझ सके, पर इस प्रकाल ने उनके अन्दर जान पैदा कर दी। मुझे अपने पिछड़े इलाके में यह देखने को मिला कि सूखी जमीन में पम्प लेकर पानी डाला और फिर उसके ऊपर गेहूं लगाया। इतना उनके अन्दर उत्साह पैदा हो गया है और वे उन्नत कृषि काम करने को तैयार हैं। मध्य प्रदेश में 46 लाख जोत हैं, उनमें से 39 लाख जोत ऐसी हैं जो अपने भरोसे पर नहीं चल सकतीं, केवल 7 लाख

ऐसी हैं जो धपने भरोसे पर चल सकती हैं। लेकिन पुराने जागीरदार जमींदार माल गुजार लोग ऐसे हैं, जिनकी 50 लाख एकड़ जमीन परती पड़ी है, मध्य प्रदेश गवर्नमेंट ध्रब उन पर जुर्माना लगाने वाली है।

भव मैं कृषि के सम्बन्ध में भौर ग्रन्न के सम्बन्ध में बोलना चाहता हं। मैं एक बात यहां पर स्पष्ट कर देना चाहता हं कि स्नन्न मन्त्री यदि मध्य प्रदेश के फड-जोन को तोडना चाहते हैं तो उनको मध्य प्रदेश के लिये गल्ले का पूरा पूरा इन्तजाम पहले से करना होगा। भगर ऐसा नहीं करेंगे तो नतीजा क्या होगा ? मध्य प्रदेश की जनता की खरीद की शक्ति ऐसी नहीं है, जितनी कि बगल के महाराष्ट्र भौर गुजरात प्रान्त की जनता की खरीद की शक्ति है, तथा जोन्ज के हट जाने से सारा गल्ला महाराष्ट्र भौर गुजरात प्रान्त में चला जायगा भौर मध्य प्रदेश के भादिवासी, हरिजन भ्रौर गरीब लोग भृखों मर जायेंगे। इसलिये भगर जोन्ज का तोडना भ्रनिवायं है तो केन्द्रीय सरकार को वहां पर गल्ले का इन्तजाम जगह जगह पर करना होगा, खास कर उन क्षेत्रों में जहां की फसल बिगड़ गईहै।

कृषि के क्षेत्र में जो मुख्य रकावट घपने क्षेत्र में मुझे दिखाई दी, वह लैंड रिफाम्जं की दिखाई दी। माल गुजारों के पास भ्राज भी चार सौ और पांच सौ एकड़ जमीन है। दूसरों से वे इसकी जुताई करवाते हैं। जब कोई खुद जुताई नहीं करता है तो वह उसके उत्थान पर, उसके सुधार पर ध्यान नहीं दे सकता है। उन्होंने कई भौर प्रकार के फायदे भी उठाये हैं। तकावी ले करके वे इसको दूसरे कामों पर पर खर्च कर देते हैं। ऐसी अवस्था में उस जमीन का विकास नहीं हो सकता है। इस वास्ते लैंड रिफाम की तरफ भ्रापका मबसे पहले ध्यान जाना चाहिये जिनके पास जमीन नहीं है उनको जमीन मिलनी चाहिये।

प्रव मैं फॉटलाइजर के बारे में, खाद के बारे में कुछ कहना चाहता हूं। इसकी विशेष प्रावश्यकता है। किसानों को खाद मिलनी चाहिये। जहां जहां फॉटलाइजर किसानों ने डाला है वहां वहां देखा गया है है कि दुगुनी फसल हो गई है। इस लिए प्रापको चाहिये कि प्राप काश्तकारों को फॉटलाइजर टीने का प्रचला प्रवःध करें।

ग्रापने तीन प्रकार की सिचाई योजनाश्रों को हाथ में लिया है, बड़ी सिचाई योजनायें, छोटी सिचाई योजनायें श्रौर मध्यम दर्जे की सिंचाई योजनायें । लेकिन मैं कहना चाहता हं कि एक दूसरी प्रकार की सिचाई योजना को कृषि विभाग को श्रमल में लाना चाहिये भौर जोरों से भ्रमल में लाना चाहिये। काम्त-कार को खुद ग्रपना कुन्नां खोदने के लिये मदद मिलनी चाहिये । ग्रगर हर एक किसान को ऐसी सुविधा भ्राप नहीं दे सकते हैं तो दस पांच काश्तकार मिल कर कुछा खोद लें या तालाब बांध लें तो उसका फायदा यह होगा कि उनका स्वामित्व उस पर बना रहेगा धौर वे जब चाहेंगे भौर जितना चाहेंगे उसमें से पानी लेकर भ्रपने खेत को देसकेंगे। जहांपर इरिगेशन फैसिलिटीज म्रापने दी हैं, वहां पर नाप तौल कर किसानों को पानी मिलता है। उसके जो कायदे कानून हैं वे भी बड़े धजीब हैं। इस वास्ते श्रापको चाहिये कि इस कुझों की योजना पर द्याप ध्यान दें।

पिछले साल हम महरौली विकास खण्ड में गए थे। वहां हमने देखा था कि टैंक कल बैल बने हुए हैं जिनमें सौ एकड़ मूमि की सिचाई की जाती है। यह प्रथा बहुत ग्रच्छी है। इस प्रथा को देश में चालू किया जाना चाहिये। इस ढंग की सुविधा ग्रगर किसानों को प्रदान की जाए तो इससे बहुत लाम हो सकता है।

एक बात यह भी है कि कंटूर बर्डिंग की भाज निहायत भ्रावस्यकता है। इसका कारण यह है कि जमीन समतल नहीं है। इसका नतीजा यह होता है कि सारी मिटटी बह कर चली जाती है। नदी नाले बन रहे हैं। झापको चाहिये कि झाप कंट्र बॉडिंग पर भी जोर दें। झगर मई जून में इस झोर ध्यान दिया गया झौर जोर दिया गया तो इसका एक लाभ यह भी होगा कि लोगों को मजदूरी मिलेगी, खाने को मिलेगा और लोग बच सकेंगे।

वनों के सम्बन्ध में मैं यह कहना चाहता हं कि सरकार की जो नीति है, वह बदलनी .. चाहिये । घादिवासियों के जीवन का म्रंग ये जंगल हैं। एक तो छोटी छोटी उपज उनको जंगलों से मिलती है भीर दूसरे जंगलों में शिकार करके वे ग्रपना गजारा चलाते हैं। जंगल ग्रादिवासियों के जीवन का ग्रंग है। इनके सम्बन्ध में भ्रापने जो नीति बदली है उसका फल यह निकला है कि यह जो एक भ्रंग उनके जीवन का थायह ट्रट गया है। मैं कृषि मन्त्री से निवेदन करना चाहता हं कि जंगलों के बारे में जो उनकी नीति है उसकी इस तरीके से बदलने की ग्रावश्यकता है जिससे जंगलों में रहने वाले भादिवासी जो हैं उनके जीवन का निर्वाह उन से न छिन जाए, वे ग्रपनी जीविका चला सकें। जंगलों से जो छोटी छोटी उपज होती है वह उनके लिए माफ़ है, यह ठीक है। लेकिन जो बेरोजगारी उनके भन्दर फैली हुई है उसको दूर करने के लिए जंगलों के ऊपर भीर कृषि उपज के ऊपर जो जो गह उद्योग स्थापित किये जा सकते हैं. उनको ग्राप वहां स्थापित करें भौर उनके लिए म्राप ट्रेनिंग स्कूल भी जगह जगह खोलें। मगर म्रापने इन उद्योगों को मध्य प्रदेश के म्रादि-वासी क्षेत्रों में देदिया तो एक करोड़ के करीब जो म्रादिवासी वहां हैं, उनका उद्धार हो सकता है, उनकी भाषिक समस्या हल हो सकती है।

पणु पक्षियों को भी वे लोग पालते हैं। वहां पर झादिवासी इलाकों में खास तौर पर सूझर, मुर्गी और मछली पालन का काम होता है। उसके कुछ नियम बने हुए हैं कि इतने यूनिट देंगे, इससे झिक नहीं देंगे। मैं चाहता हूं कि इन नियमों को आपको छोड़ देना चाहिये। साप भादिवासियों को जिमन

# [श्री उइके]

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नहीं दे सकते हैं, रोजगार नहीं दे सकते हैं, इसरे धंधे नहीं दे सकते हैं तो कम से कम अनको यह सहलियत तो भ्राप दें कि मूधर भ्रीर मृशियां वे पाल सकें भ्रीर तालाबों में मछलियां पाल सकें।

भादिवासी इलाकों में भापने ट्राइबल ब्लाक्स बनाये हैं और उनको भापने काफी पैसा दिया है। लेकिन वहां पर इस पैसे का मही ढंग से उपयोग नहीं हो रहा है। जो धन दिया जाता है उसका उसी तरह से इस्तैमाल होता है जैसे जनरल ब्लाक्स में होता है। भादिवासियों के रीति रिवाज, इनके रहन सहन का ढंग भ्रलग है, उनका भ्रपना एक तरीका है और उसके भ्रनुसार ही इस रकम का उपयोग होना चाहिये।

धाज मध्य प्रदेश में जगह जगह कर्ज समझौता बोर्ड बन गए हैं। इनके होने की वजह से घादिवासियों को कर्ज नहीं मिलता है। मैं कहना चाहता हूं कि जगह जगह भेन गोले घाप खोलें ताकि उनको वहां से ग्रेन मिल सके, बीज बहां से मिल सके।

इन शब्दों के साथ मैं इस विभाग के धनुदानों की मांगों का समर्थन करता हूं।

श्री मॉकार लाल बेरवा : ग्रापने मुझे जो समय दिया है, उसके लिए मैं भ्रापको धन्यवाद देता हं। भ्रफसोस की बात है कि बठारह साल के भीतर भी हम ब्रनाज के मामले में भ्रात्म-निर्भर नहीं हो सके हैं, हम विदेशों से भीक मांगते फिरते हैं, उनके झागे हाथ पसारते फिरते हैं। भारतवासियों को सरकार ने धाय की गोद में डाल दिया है। ऐसा वातावरण सरकार ने तैयार कर दिया है कि ग्रगर ग्रमरीका भ्रप्त नहीं देगा तो हम भखों मर जायेंगे। इतना रुपया खर्च करने के बाद भी सरकार देश को बात्म-निर्भर नहीं बना सकी है। जमीन तो भारत की है लेकिन बीज ग्रमरीका, प्रास्ट्रेलिया ग्रौर जापान का भाता है। समझ में नहीं ग्राता है कि हमारी सरकार विदेशी चंगल से कब देश को राहत दिलायेगी । जमीन हमारी और बीज विदेशी यही एक कारण है कि हमारी पैदावार नहीं बढ़ रही है।

मैं कुछ श्रांकड़े श्रापके सामने रखना चाहता हं। इनसे यह पता चल जाएगा कि हमारे प्रान्तों में किस हद तक पैदावार गिरी है ग्रौर कितने लोग भुख के शिकार हुए हं। खरीफ की फ़सल के म्रांकडे मैं देरहा हं। मध्य प्रदेश के भ्रन्दर 58.49 लाख से घट कर 37. 75 लाख टन उत्पादन हुन्ना है भ्रीर वहां पर 60 लाख लोग भख का शिकार हुए हैं। उड़ीसा में 44.83 लाख टन से घट कर उत्पादन 34.62 लाख टन हम्रा है भीर 33 लाख लोग भूख का शिकार हुए हैं। गुजरात में 20.37 लाख से घटकर 12.67 लाख टन उत्पादन हुमा है भौर 46 लाख लोग भूख का शिकार हुए हैं। राजस्थान में 25.46 लाखाटन से घट कर 17.48 लाखाटन उत्पादन हुमा है भीर 56 लाख लोग भूख का शिकार हुए हैं। उत्तर प्रदेश में 3.31 लाख टन से घट कर 2.12 लाख टन उत्पादन हमा है भीर 1.44 लाख श्रादमी भृख का शिकार हुए हैं। भ्रांघ्र प्रदेश में 75 लाख लोग भखा का शिकार हुए हैं। जम्मू में उत्पादन 3.63 लाख से घट कर 2.56 लाख टन हमा है, काश्मीर में 2.56 लाख टन से घट कर 2.37 लाख टन उत्पादन हुमा है भीर पंजाब में 73,000 से घट कर 61,000 टन उत्पादन हुमा है भीर 40 लाख मादमी भृक्ष का शिकार हुए हैं। 325 करोड़ का ग्रनाज ग्रापने विदेशों से मंगाया है। कितने शर्म की बात है कि किसान तकावी के लिए तरसता है भ्रौर ग्राप उसको तकावी नहीं देते हैं। वह कूएं के लिए तरसता है, ग्राप उसकी कुचां नहीं देते हैं, पानी के लिए तरसता है भ्राप उसके लिए पानी का इन्तजाम नहीं करते हैं। जब वह फ़मल बीज चुकता है तब उसको भ्राप बीज देते हैं। कितनी यह शर्म की बात है। राजस्थान के ग्रन्दर सरकार ने वादा

किया था कि हम चार सी कूओं की खदाई करेंगे लेकिन 137 कुएं खोदने के बाद जो मशीन थी उसको गुजरात भेज दिया गया । राजस्थान की हालत जैसी थी वैसी ही रह गई। सारे का सारा रेगिस्तान पडा हमा है। हमारे चीफ मिनिस्टर श्री सुखाड़िया कहते हैं कि राजस्थान हरा भरा हो जाएगा। मैं भ्रापको कोटे का उदाहरण देता हं। गांधी सागर डैम पर धापने 96 करोड रुपया खर्च किया है। ग्राप देखें कि उत्पादन कितना हमा है। म्रापने कहा था कि 1 लाख 29 . इजार एकड जमीन में ग्राप पानी देंगे लेकिन 80.000 एकड में ही भापने पानी दिया है। 96 करोड रुपया भ्रापने खर्च किया है भौर इतनी भारी धनराशि खर्च करने के बाद यह भापका रिकार्ड है। समझ में नहीं भाता है कि यह हमारे खाद्य मन्त्री हैं या वाद मन्त्री हैं या वादा मन्त्री हैं। कागजों में तो इन्होंने काफी कुछ दिखलाया है, सब्ज बाग तो इन्होंने बहत दिखलाये हैं और कहा है कि खेत हरे भरे हो जायेंगे लेकिन हुन्ना कुछ भी नहीं है। सब नदारद है। सभी जगह सुखा ही सुखा है। इतना रुपया जब आप बांध पर खर्च कर देते हैं, नहरों पर खर्च कर देते हैं तो उस राज्य के ग्रन्दर ग्राप ग्रगर कृषि कालेज नहीं खोलते हैं तो उस राज्य का कैसे उद्घार हो सकता है। कोटे के ग्रन्दर जब भ्राप 96 करोड़ का बांध बना चुके हैं तो वहां भाप कृषि कालेज नहीं खोलेंगे तो कृषि की उन्नति भी नहीं हो सकती है। मेरा निवेदन है कि कोटा, राजस्थान, के भ्रन्दर भ्राप सब से पहले कृषि कालेज खोल कर वहां के कृषकों को कचि के उन्नत साधनों की शिक्षा दें।

टैक्नीकल ट्रेनिंग सेंटर भी अमरीकी एड से आपने चार खोल रखे हैं। आप चाहते हैं कि उनमें लड़के आकर पढ़ें। वे आते नहीं हैं। गुले उनको एक हजार रुपया जमा कराना पड़ता था और अब इस राशि को बढ़ा कर आपने 1440 कर दिया है। साठ लड़के पढ़ सकते हैं लेकिन मैंने देखा है कि चालीम ही बैठे हुए थे। प्राप कहते हैं कि पैसा खत्म हो गया है। लेकिन प्रापके पास पी॰ एल॰ 480 का डेढ़ सौ करोड़ रुपया बचा हुआ है। उसको भ्राप क्यों इन पर खर्च नहीं करते हैं। तीन चार महीने हो गए हैं जितनी मशीनें भ्रमरीका से भ्राई थीं वे सारी की सारी बिजली के भ्रभाव में बन्द पड़ी हैं। भ्रगर भ्राप कृषि की उन्नति करना चाहते हैं, उन्नति के रास्ते पर भ्रमसर होना चाहते हैं तो कालेज भ्राप खोलें भीर इन सैटर्ज को ठीक तरह से चलायें।

कितने शर्म की बात है कि हाई स्कूलों के अन्दर आपने जो कृषि के कोर्स लगाये जाते थे उनको बन्द कर दिवा है। कृषि उन्नति का आप नारा लगाते हैं लेकिन दूसरी तरफ स्कूलों से इन कोर्सों को आप हटा देते हैं। किस तरह से कृषि का उत्थान हो सकता है।

लैवी के बारे में मैं कुछ कहना चाहता हूं।
जिन गरीव लोगों के यहां प्रनाज पैदा नहीं
हुआ है उनको कपड़े बेच बेच कर लेबी देनी
पड़ रही है, जेबर बेच बेच कर देनी पड़ रही
है उनको सरकार तरह तरह से तंग कर रही
है। सरकार को शर्म प्रानी चाहिये। ध्रनाज
उसके घर में पैदा न हो फिर भी उसको
मजबूर किया जाए कि मुन्हें इतना गेहूं देना
है, इतना चना देना है, यह शर्म की बात क्या
नहीं है।

सुधार कर भी भापने लगाया है। लेकिन भाप देखें कि किसानों को पर्याप्त मात्रा में पानी नहीं मिला है भ्रौर सुधार कर का नारा लगा कर उनको बचकाया जा रहा है। उनके घरबार नीलाम किये जा रहे हैं। सुधार कर के लिए जो नोटिस दिये गये हैं, उनको बन्द किया जाए, उनको वापिस लिया जाए।

गरीब किसान को साधन समय पर उप-लब्ध नहीं होते हैं, समय पर बीज नहीं मिलना 12341

है। इसकी भी व्यवस्था होनी चाहिये।
पुराने प्रकाल कोड के मातहत जो प्रकाल
प्रस्त क्षेत्र हैं उनको राजनीतिक प्राधार
पर ऐसा घोषित किया जाता है।
इसकी जांच होनी चाहिये। राजस्थान में
ऐसे क्षेत्रों में कुन्नों का निर्माण होना चाहिये।
प्रकाल कोड को नए सिरे से बनाया जाए
ताकि लोगों को राहत मिले। सब से ज्यादा
जोर मैं कोटा में कृषि कालेज खोलने पर देता
हां। वहां यह जरूर खुलना चाहिये।

श्री कल विहारी मेहरोत्रा (बिल्हीर) : उपाध्यक्ष महोदय, मैं विकास, कृषि भौर खाद्य मन्त्री को उनके इस एलान पर कि पंजाब भौर उत्तर प्रदेश तथा दिल्ली एक जोन में कर दिए जायें, बधाई देना चाहता हूं। साथ ही साथ मैं उनसे यह भी भाशा करता हूं कि उनका दूसरा एलान यह भी होगा कि विकास खण्डों की सीमा में जो परिवर्तन होने जा रहा है, उत्तर प्रदेश में फिर से उनकी रीशफलिंग हो रही है उसको रुकवा देंगे। यह विकास की योजना या प्रसार सेवा क्षेत्र की योजना इसलिए सफल नहीं हुई कि उसका कोई मजबूत जरिया नहीं था, कोई भी उसका मन्त्री नहीं था जो कैबिनेट का मेम्बर हो। नतीजा यह हुन्ना कि उसकी बड़ी मण्छी योजना सफल नहीं हो सकी । मैं उम्मीद करता हूं कि श्री सुब्रह्मण्यम् साहब जो एक बड़े मजबूत मन्त्री हैं, कर्मठ मन्त्री हैं, वह इस विकास की योजना को सफल बनाने में सहा-यक होंगे भौर जो इस तरहंकी रीशफर्लिंग होने जा रही है उसको रोकने का एलान करेंगे। इन विकास खण्डों में सब से ज्यादा कमी तो

यह हुई कि जो भ्रादमी नियुक्त किये गए सीधे कालेज भौर स्कूल से निकले हुए लड़कों को लिया गया जिनकी पहले से कोई ट्रेनिंग नहीं थी। तो भ्रापकी योजना सफल कैसे होती? यह योजनायें सफल हो सकती थीं यदि ग्रापने उनको कुछ ऐसी ट्रेनिंग पहले से दी होती। फिर भापने जो रुपया रखा था प्रसार सेवा योजनाम्रों के लिए उसमें से लाखों रूपया इमारतों भ्रौर तनख्वाहों में चला गया । बाकी में से चाहें कि समाज-कल्याण भी हो जाय, शिक्षा का प्रचार भी हो जाय, खेती की उपज भी बढ़ जाय, खेती के साधन भी बढ जायं तो वह कैसे बढ़ सकते हैं ? ग्राज ग्राप सिचाई की योजनाश्रों के सिलसिले में कहते हैं कि रुपये की कमी है। कल मिश्रा जी ने कहा कि हम इस खेती की पैदावार से करीब करीब 5 हजार करोड़ रुपया भर्न कर चुके हैं भीर साथ ही साथ यह भी कहा कि यदि सिंचाई की योजना सफल करनी है तो इतना ही रुपया हम को चाहिए । 5 हजार करोड़ रुपया म्राप मर्न कर चुके भौर करीब करीब 14 करोड़ रुपया हर साल झर्न करते हैं इन फैक्ट्रियों को कच्चा माल देकर इसी खेती की उपज से. तो फिर किसानों ने क्या भ्रप-राध किया है कि उनको पानी का साधन देने के लिए इस रुपये का उपयोग न करें। म्राप फर्टिलाइजर की फैक्ट्रियां लगाने की बात करते हैं, टैक्टर की बात करते हैं, लेकिन भाप यह नहीं सोचते हैं कि यह कैसे काम में धासकेंगे उस खेत में जहां पर कि पानी नहीं पहुंच सकेगा । हर जगह पानी नहीं पहुंचा सकते तो द्यापकी योजना फर्टिलाइजर की बड़ी बड़ी फैक्ट्री बनाने की ग्रीर बड़े बड़े बांध बनाने की यह सफल कैसे हो ? भ्रापको तो इन्टीरियर में हर एक खेत में पानी पहुंचाने की बात सोचनी चाहिए श्रौर यह भारतवर्ष तो देहातों में भौर खेतों में बसा हुआ है। 85 फी सदी से प्रधिक लोग यहां देहातों में हैं। उसकी तरफ ग्रापका ध्यान नहीं जा रहा है। भ्राप भ्रगर इन खेतों में कुझों की

व्यवस्था करें तो मैं समझता हं कि भ्रापकी श्रधिक ग्रन्न उपजाग्रो योजना सफल हो सकती है। भ्रभी मैंने देखा पिछले तीन महीने में उत्तर प्रदेश की सरकार ने 3 हजार कथों को तीन महीने में बिजली दी। दो लाख कुएं पिछले वर्ष बनाये श्रीर साठ हजार कुएं इस वर्ष बनाने की योजना है लेकिन ग्रगर उनको बिजली नहीं मिली तो पानी कैसे भायेगा ? इसलिए कि उनसे पानी निकालने के लिए दो बैलों की एक ग्रच्छी जोडी जो दो हजार रुपये में ग्राती है, वह पानी निकालने में लगे तो एक साल में खत्म हो जाएगी। इसलिए उन कुन्नों को बिजली मिलना जरूरी है। भीर उत्तर प्रदेश की सरकार चाहती है कि प्लान के बाहर 11 करोड़ रुपया उनको मिले तो उससे म्राप देखेंगे कि उत्तर प्रदेश जो एक तरह से डेफिसिट स्टेट माज है वह भी सरप्लस स्टेट हो जायेगा । यह प्रोग्राम वहां चल रहा है। जहां झापने यह किया है कि पंजाब भौर उत्तर प्रदेश को मिला कर एक जोन कर दिया है वहां मेरी भापसे यह भी प्रार्थना है कि कृषि मंत्री जी इस बात पर विचार करें कि उत्तर प्रदेश के वह भाग जहां पानी नहीं पहुंच सकता है भीर जहां पानी है, जहां पानी की सुविधा कुछों के जरिये हो सकती है उनको बिजली लगाने के लिये उत्तर प्रदेश सरकार को रुपया वह दें। उपमंत्री श्री मिश्राजी ने रूरल मैन पावर काजिक किया। रूरल मैन पावर के सिलसिले में जो उत्तर प्रदेश ने मांग की तो उसको दो करोड़ रुपये बड़े रोकर मिले। उत्तर प्रदेश चाहता है कि उसमें कम से कम 5 करोड़ रुपया रूरल मैन पावर स्कीम में उसको दें। उस पांच करोड़ रुपये से झाप देखों गे कि उत्तर प्रदेश की हालत में ग्रामल परिवर्तन हो जायेगा।

इन देहातों में भ्रगर भ्राप यातायात की सुविधायें नहीं पैदा कर सकते तो कैसे भ्रापका फटिलाइजर पहुंचेगा, कैसे भ्रच्छा बीज पहुंचेगा, कैसे वहां की उपज मंडियों में भ्राएगी, कैसे भ्रापकी योजनायें वहां सफल होंगी। इन देहातों को एक दूसरे से मिलाने वाली रोड बना कर ग्रगर ग्राप नहीं मिला सकते तो भापकी योजना सफल नहीं । म्राप चंकि विकास मंत्री हैं इसलिए मैं भ्रापका ध्यान भाकर्षित चाहता हुं कि इन देहातों को ग्राप मिलाइए, एक इसरे से मिलाइए ग्रीर फिर उनको बड़ी सड़कों से मिलाइए ग्रौर उसके लिए ग्राप प्रयास करिये। जो उत्तम बीज की बात भ्राप कर रहे हैं, मैं समझता हं कि उन देहातों में जितना ग्रच्छा बीज को मल्टीप्लाई करने का प्रयोग हो सकता है उतना बढ़े बड़े फार्मी में नहीं कर सकेंगे। नहीं तो यह होगा कि जो ग्रच्छा बीज मंत्री जी देंगे देहातों में उसमें मिलवट होगी. लोग उसमें मिलायेंगे भौर बरबाद करेंगे भौर फिर योजना भापकी सफल नहीं हो सकेगा । इसलिए यह भावश्यक है कि भाप देहातों के नक्शे को भपने सामने रखें भीर जब इस तरह के नक्शे को सामने रखेंगे तभी उसका सफल उपयोग हो सकता है।

भापने खाद्य की बात कही । मैं भापसे जोर देकर कहना चहता हुं कि गोसंबर्दन की तरफ ग्रापका ध्यान जाना चाहिए। ग्रच्छे बैल नहीं मिल सकते, द्रैक्टर ग्राप उनको दे नहीं पाते तो दूसरा उपाय क्या है ? दूसरा उपाय यह है कि भ्राप पावर टिलर बनाने के लिए एक फैक्टरी उत्तर प्रदेश को दीजिए । इससे किसान भपने भाप उसको लेकर बिनाबैल के मदद के भ्रपना छोटा खेत जोत सकता है। हमारे उत्तर प्रदेश में 10 लाख किसान ऐसे हैं जिनके पास केवल 10 एकड जमीन है भौर उसको जोतने के लिए उसके पास उत्तम साधन नहीं वक्त पर ध्राप पैसा नहीं दे पाते ध्रीर द्याप पैसा देते भी हैं तो वह किसान तक पूरा पहुंचता नहीं । उपाध्यक्ष महोदय, दो-तीन दिन से बराबर उठक बैठक लगा रहा हूं। मैं चाहता हं कि दो मिनट ग्रीर दें ग्राप मुझ को । खैर मैं मंत्रालय की मांगों का समर्थन करता हूं।

15 hrs.

श्री न॰ प्र॰ यादव : उपाध्यक्ष महोदय, श्रापने समय दिया । उसके लिए मैं श्रापका श्राभारी हं। मैं ब्रापके द्वारा कृषि धौर खाद्य मंत्री जी का ध्यान देश की ग्रोर ले ज ना चाहता हं। ग्राज खाद्य की ऐसी स्थिति है भीर वितरण की जो व्यवस्था है देश में. दिल्ली गहर में बिरला जैसे ग्रादमी, डालमिया जैसे प्रादमी तथा दिल्ली बलाथ मिल के मालिक उन लोगों को भी उचित रेट पर प्राप भ्रम् देते हैं लेकिन देहात में जो हमारे किसान हैं उनको भूले हुए हैं। देहात में हर एक ब्लाक में सरकार की भीर से चिटठी भेजी गई है कि जिन किसानों के पास तीन एकड से ग्रधिक जमीन है उनको राशन का गेहूं धौर चावल न दिया जाय । श्रीमन, शहर में रहने वाले जो बड़े बड़े पंजीपति भी हैं जिनके मकान शहर में भी 50 किते हैं उस मकान से हजारों रुपये आमदनी होती हैं और उसके साथ साथ उनकी हजारों एकड़ जमीन देहातों में भी होती है जिसके जरिये उनको काफी पैसा मिलता है। भीर श्रीमन, भाज देश के जो कृषक हैं जो हर प्रकार से बरसात में कठिन परिश्रम करने के पश्चात ग्रम्न पैदा करते हैं, अनकी तरफ आपका ध्यान अभी तक नहीं गया है। मैं भ्रभी भ्रपने चनाव क्षेत्र में जहां से न्नाता हं, प्रखंड की मीटिंग में गया हमा था और वहां के किसानों ने मझसे प्रश्न किया कि क्या प्रापकी सरकार का ध्यान शहर में जो बसने वाले हैं उन्हीं की तरफ है ? इसका क्या कारण है ? लोगों ने मझ से स्पष्ट पूछा कि भाज देहात में जो गरीब किसान है . जिनके पास तीन एकड जमीन है उनको उचित रेट से गेह चावल देने का प्रबन्ध क्यों नहीं किया जाता है ? श्रीमन, मैं ग्रापका ध्यान देश के जो गरीब किसान हैं उनकी तरफ दिलाना चाहता हूं। जो देहात के किसान हैं, मजदूर हैं उनके लिए भाप भन्न की व्यवस्था उचित रेट से कीजिये तभी लोगों में विश्वास भापके प्रति भीर इस सरकार के प्रति होगा।

उपाध्यक्ष महोदय, मैं स्नाप के द्वारा पुन: खाद्य मंत्री श्री सुब्रह्मण्यम का ध्यान कृषि व्यवस्था की ग्रोर ले जाना चाहता हं। तीन उद्देश्यों को सामने रख कर समीक्षा करने पर हमारी कृषि नीति बरी तरह असफल रही है। ये तीन उद्देश्य हैं--- ग्रन्न में ग्रात्म--निर्भरता, कृषि पर प्रत्यक्ष ग्रौर श्रप्रत्यक्ष निर्भर व्यक्तियों के लिए उन्नत जीवन स्तर तथा ग्रामीण ग्राधिक जीवन में समानता । श्रात्म-निर्भरता के सम्बन्ध में मैं श्रागे कहंगा।

पहली बात कषि पर निर्भर लोगों के

D. G. (1966-67)

जीवन स्तर में उन्नति के विषय में मैं कहना चाहता हैं। आपान का उदाहरण सामने हैं। देश के जो कृषक हैं उन की स्थिति मैं भापके सामने रखना चाहता है। सिर्फ कृषि की उन्नति से चाहे पर एकड़ ी जार कितनी भी बढ जाय, कृषि पर निर्भर व्यक्तियों के जीवन स्तर को ऊंचा नहीं उठाया जा सकता। **धाज से पांच साल पहले का जापान का** म्रांकडा है कि जापान के 40 प्रतिशत निवासियों ने कृषि के द्वारा राष्ट्रीय मामदनी का सिर्फ 20 प्रतिशत हिस्सा पैदा किया । इस के बाद भी ग्राज जापान में नव यवकों के बीच कृषि पर निर्भर रहने के लिए कोई माकर्षण नहीं रह गया है। माज हमारे देश में जो किसान हैं यदि उस के परिवार में चार भाई हैं एक खेती करता है भौर दूसरा विण्य-विद्यालय में पढता है तो जब उन की शादी करने की जरूरत पड़ती है तो जो भाई विश्वविद्यालय में पढता है उसकी शादी के लिए अधिक बादमी बाते हैं बौर उसको ज्यादा पैसा दहेज ग्रादि मिलता है लेकिन जो उसका छोटा भाई कम पढा लिखा होने के कारण खेतीबाडी का काम करता है उसकी शादी के लिए बहुत कम लोग उसके पास भाते हैं हमारे यहां यह बात हो रही है कि जो भाई कम पढा लिखा है या कृषि पर नर्भर रहने वाला है उसकी शादी के लिए लोग कम आते हैं जबकि नौकरी और दूसरे धन्धीं में जाने वालों के लिए ग्राते हैं। देश में यह स्थिति पैदाहो रही है कि श्राज जो कृषक हैं वह खेती छोड़ कर शहर की भ्रोर भ्रा रहे हैं। इस तरह से प्रतिभा का गांवों में विसर्जन होता जा रहा है। यह एक स्वाभाविक खतरा खेती के ऊपर है। श्रगर खेती पर निर्भर रहने वालों का जीवन स्तर भी बढ़ गया तो यह खतरा है जिसकी कि ग्रोर मैं इशारा करना चाहता हं। कहा जाता है कि कीमतें बढ़ गई। लेकिन कीमतों से किसान के जीवन स्तर को नहीं श्रांका जा सकता क्योंकि किसान जो पैदा करता है उस की सारी उपज का विनिमय मूल्य नहीं होता । एक किसान जब अपनी जरूरत से कम पैदा करता है तो चाहे उसका दाम कुछ भी हो जाय उसके लिए तो उतना ही है जितना कि घनाज का वजन है। पैसे से उसका मृल्य नहीं झांका जा सकता क्योंकि उसका विनिमय मूल्य में तो नहीं होता । सिर्फ दस प्रतिकत किसान ऐसे हैं जो भ्रपनी जरूरत से ज्यादा पैदा करते हैं भौर मृल्य वृद्धि से भ्रधिक से भविक लाभ वही उठा सकते हैं। 90 श्रतिशत किसानों के जीवन स्तर को उठाने के लिए मूल्य वृद्धि कोई उपाय नहीं है।

**उपाप्यक्ष महोदय** : माननीय सदस्य का समय समाप्त हो रहा है ।

भी न॰ प्र॰ यादच: मुझे पांच मिनट का समय दिया जाये।

उपाध्यक्ष महोदय : पांच मिनट नहीं दिये जा सकते । बहुत से माननीय सदस्य प्रभी बोलना चाहते हैं । समय नहीं है भ्राप केवल दो मिनट में भ्रपनी बात खत्म कर दें ।

भी न० प्र० यादव : अन्त में मैं समयापाव के कारण और अधिक न कहते हुए देश के कृषकों की तरक्की के लिए निम्नलिखित उपाय आपके द्वारा कृषि, खाध, सामुदायिक विकास तथा सहकार मंत्री के सामने प्रस्तृत कर देना चाहता हूं:

 जनसंख्या वृद्धि को रोकने का प्रभाव-शाली उपाय श्रपनाना चाहिये।

- कीड़े-मकौड़े तथा चूहा-बन्दर एवं प्रत्य धावार पशुग्नों से फसल की रक्षा का प्रभावशाली कदम ।
- इ.अ., फल, सब्जी, मछली, मुर्गी तथा सुभार पालन का व्यापक कार्यक्रम ।
- 4. भोजन की ग्रादत में परिवर्तन ।
- चायल मिलों का शीघ्रातिशीघ्र राट्टीय-करण।
- 6. खाद्यात्रों का पूर्ण राजकीय व्यापार ।
- एक लाख तथा इस से अधिक जनसंख्या वाले शहरों में कानूनी राशनिंग ।
- कृषि बीमा जिसमें फसल तथा पशुदोनों शामिल हों।

उपाध्यक महोक्य : घाडेर, धाडेर । माननीय सदस्य का समय समाप्त हो गया है ।

भी न० प्र० यादच : बस खत्म हो रहा है।

- कृषि योग्य भूमि को खेती में लाना ।
   इसके लिये भूमि सेना का प्रवन्ध ।
- 10. उर्वरक तथा कम्पोस्ट हरी खाद का कम से कम वर्तमान उत्पादन से तीन गुना मधिक उत्पादन ।
- 11. सुघरे यंत्र की भापूर्ति ।
- 12. समय पर उन्नत बीज का वितरण।
- 13. सिंचाई के लिये व्यापक पैमाने पर सस्ती विजली उपलब्ध किया जाना एवं विजसी की दर मधिक से मधिक 9 पैसे प्रति यूनिट हो ।
- वड़ी सिंचाई योजनाम्नों द्वारा उत्पादित सिंचाई क्षमता का पूर्ण उपयोग ।
- 15. लघु सिंचाई को प्राथमिकता ।
- 16. हो सके तो बिना सूद प्रथवा नाम मात्र के सूद पर पर्याप्त ऋण व्यवस्था ।
- 17. धलाभकर जोत पर से लगान हटे।
- 18 कांतिकारी भगि सुधार ।

Mr. Deputy-Speaker: Shri Yashpal Singh. I have called another speaker. Please sit down.

श्री न॰ प्र॰ यादव : 19. चौथी योजना में 9 सौ करोड़ से शरू कर 15 सौ करोड़ तक वार्षिक ऋण का प्रबन्ध ।

मैं भ्रापका श्राभारी हं कि भ्रापने मुझे समय दिया ।

श्री यशपाल सिंह (कैराना ) : उपाध्यक्ष महोदय, स्वर्गीय रफ़ी ग्रहमद किदवई की कामयाबी का राज यह था कि सबसे पहले उन्होंने रैस्टिक्शंस हटाई थीं । वह कहते थे कि कंट्रोल और करप्शन साथ साथ चलते हैं। मैं माननीय श्री सुब्रह्मण्यम साहब को इस बात के लिए मबारकबाद देता हं, भ्रात्मिक रूप से 'उन्हें बधाई देता हं कि उन्होंने पंजाब भौर य० पी० के बीच की दीवारें तोड़ कर देश की ग्रस्तंडताकापरिचय दिया।

उनकी जो दिक्कतें हैं वह यह हैं कि जब तक टैक्टर मेकिंग इंडस्ट्री श्रीर इरींगेशन एग्रीकलचर मिनिस्टरी के मातहत नहीं आयेंगी और यह झलग झलग खिचड़ी पकाती रहेंगी तब तक देश की उपज का मसला हल नहीं हो सकता है। इस बात को कृषि मंत्री समझते हैं कि कितने दैक्टर्स की जरूरत है या उन्हें कितने नाइट्रोजन की जरूरत है या कितने फर्टिलाइजर्स की जरूरत है ? यह फर्टिलाइजर्स किस के हाथ में हैं, ट्रैक्टर्स मेकिंग इंडस्ट्री किसके हाथ में है भौर इरींगेशन किसके हाथ में है ? यह चीज भच्छी तरह से समझ लेनी चाहिए कि अकेली एग्रीकलचर मिनिस्टी हरगिज हरगिज इस मसले को हल नहीं कर सकतीं है। यह हमारे देश के लिए सब से बड़ी दिक्कत की बात है। यह हमारे लिए शर्म की बात है कि जहां हमारे देश के भन्दर 85 फीसदी भादमी खेती करते हैं भौर भगरीका के भन्दर सिर्फ 12 फीसदी लोग बेती करते हैं तो भ्रमरीका दोनों हाथों से भनाज बांटता है जबकि हमारे 85 फीसदी खेती करने वाले लोग पर्याप्त श्रन्न पैदा नहीं र पाते श्रौर बाहर से हमें भीख मांगनी पहती है। इसके लिए हमें कोई हल निकालना पडगा । सब से पहली जरूरत तो इस बात की है कि जो गांधी जी ने कहा था उस पर हम ग्रमल करें। महात्मा गांधी ने कहा था :---

"That Government best. which governs the least".

हमारे कारीगर लोग हमारे इंजीनियर्स 4000 रुपये में टैक्टर्स पैदा कर सकते हैं, 4000 रुपये में टैक्टर लाकर खडा कर सकते हैं लेकिन ग्राज इस टैक्टर्स इंडस्टी का फायदा कौन उठाता है ? इसका फायदा सरमायेदार उठाते हैं पुंजीपति उठाते हैं । प्राइवेट फ़र्म्स के इंजीनियर्स चाहे वह पबलिक सैक्टर में हों या प्राइवेट सैक्टर में हों इसको देखें ग्रीर रोकें। उसका फायदा पुंजीपति को न पहुंच सके बल्कि हमारी जनताको पहुंचे। सब से बडी दिक्कत जो भापके सामने है और जिसको श्री सुब्रह्मण्यम साहब नहीं समझते हैं वह यह है कि जिन लोगों ने घच्छा काम किया है, अपने प्रदेश के भन्दर अच्छा काम किया है उन्हें इंसेंटिव देने, प्रोत्साहन देने उनका उत्साहवर्धन करने के लिए कोई ब्रापके पास एजेंसी नहीं है कोई मशीनरी नहीं है। यह दनिया का कायदा है। मानव धर्मशास्त्रकारों ने लिखा है:---

> ''म्रपूज्या यव पूज्यन्ते, पुज्यानां च व्यतिकमः। वीणि प्रवर्त्तन्ते तव मरणं भयम"।। द्भिक्षं (मनुस्मृति)

जहां नालायक लोगों को नाकाबिल लोगों को तरक्की दी जाती है भौर काबिल लोग नीचे रह जाते हैं वहां तीन नतीजे पैदा होते हैं । दूर्भिक्ष होता है, प्रकाल पड़ता है भौर लोग मरते हैं। पब्लिक हिरासा हो जाती है। पब्लिक टैरर स्ट्रिकन हो जाती है। भव मैं भ्रापको बतलाऊं 52 जिलों का मेरा सूबा है। य० पी० में 52 जिले हैं। उनमें मधरा के जो डी० पी० ग्रो० हैं उन्होंने सबसे मच्छा काम किया है। 52 जिलों में सबसे भ्रच्छा काम मथरा के डी०पी० ग्रो० ने करके दिखाया । मथरा जोकि रेगिस्तान कहा जाता था उसमें भ्राज उन्होंने चमन खिला कर दिखला दिया । क्या प्रापके मंत्रालय का कोई शख्स उसकी हिम्मत ग्रफजाई के लिए दो दिन के लिए वहां गया था उसे शाबासी देने के लिए यहां बलाया गया ? किसी देश में यह हालत नहीं होगी कि लोग रुपया बांधे फिरते हैं ग्रौर उन्हें ट्रैक्टर्स नसीब नहीं हो रहे हैं। मैं 15 हजार किसानों को जानता हं जोकि रुपया बांधे करीब दो साल से फिर रहे हैं लेकिन उन्हें एक छोटा सा दैक्टर नसीब नहीं हो रहा है। इसलिए जरूरत इस बात की है कि यह टैक्टर मेकिंग इंडस्टी जब तक एग्रीकल्चर मिनिस्टी के मातहत नहीं भायेगी भौर भलग भलग रहेगी तब तक यह काम ठीक से नहीं चल सकता है।

मैं स्वयं एक छोटा सा किसान हं। मुझ से 16 रुपये मन गेहं खरीद किया गया था पिछली फसल में लेकिन जब मैं गेहं बोने के लिए लाया तो मुझे 40 रुपये मन के भाव से दिया गया । भेरा कहना है कि भ्रगर दाम बढते हैं तो उसमें किसानों को कोई हिस्सा नहीं मिलता है उस बड़होत्तरी में किसानों को कोई हिस्सा क्यों नहीं दिया जाता है ? लेकिन इसके विपरीत ग्रगर मिलमालिकों की पैदावार का मृल्य 10 साल के बाद भी बढ़ता है तो उसका हिस्सा मिलमालिकों को मिलता है। भव मेरा तो गेहं 16 रुपये मन खरीदा गया लेकिन जब मैं बोने के लिए लेने श्राया 6 महीने बाद तो मझे उसे 40 रुपये मन खरीदना पड़ा। उसके भावों में जो बड़होतरी हुई उसमें कोई हिस्सा मुझे नहीं मिला । माननीय सुब्रह्मण्यम का इस बारे में सबसे पहला फर्ज यह है कि वह किसानों के हित की हिफाजत करें भीर उसके लिए वह यह कानून बना दें कि जिस भाव से हम किसानों से फसल खरीदेंगे उस के ऊपर दो रुपये मन से ज्यादा नहीं जोड़ सकते हैं। म्राज किसानों के साथ नाइसाफ़ी हो रही है। होता यह है कि यह जमाखोर भीर नफाखोर किसानों से भनाज खरीद लेते हैं 14 रुपये मन भीर बाद में वह उसी गेहू को 32 रुपये मन के भाव से बेचते हैं। तो जरूरत इस बात की है कि इस बारे में कानृन बनाया जाये।

इस देश में जमीन की कमी नहीं है। यहां पर फ़र्टलाइजर के बारे में तो इतनी कोशिश की जा रही है, लेकिन कम्पोस्ट कैपेसिटी नहीं बढाई जा रही है, काऊडंग से जो खाद पैदा होती है, उस को नहीं बढ़ाया जा रहा है भौर ग्रीन मैन्यर को भी नहीं बढाया जा रहा है। मैं निवेदन करना चाहता हं कि जिन्होंने "कृषि पडित" की उपाधि ली है, उन्होंने कम्पोस्ट झौर ग्रीन मैन्य्र का उपयोग कर के भपना उत्पादन बढ़ाया है-फ़र्टलाइजर का उपयोग कर के नहीं। इसलिए फर्टलाइजर का नारा बन्द कर के किसानों को भ्रपने पैरों पर खड़ा होने दिया जाये । भाज हमारे बागात के पेडों की लाखों टन पत्तियां बेकार जा रही हैं। उनको खाद के लिए इस्तेमाल किया जाना चाहिए।

ग्रीन मैन्युर, करूपेस्ट कैंपेसिटी भौर काऊडग की खाद को बढ़ाया जाये । ऐसा करने पर सरकार को फ़र्टलाड्यर की यरूरत नहीं पढ़ेगी ।

Shri Jashvant Mehta (Bhavnagar): First of all, I would congratulate the hon. Minister on taking two important policy decisions, first, the introduction of modern technology in agriculture, one of the right steps in the right direction, and second, acceptance of the principle of the remunerative prices. These are two important things which will go a long way in solving our problem.

In the last two days, several Members who have participated in the [Shri Jashvant Mehta]

discussion have spoken on agricultural production and the need for having minor irrigation, major irrigation, fertilisers, pesticides, tube-wells, electrification. All these things are important for production. But an important decision taken is as regards hybrid seeds. The question is how all this philosophy is to be implemented. How are the States to be made to fall in line with central policy? This is also an important problem. Decisions should be taken on these matters for implementation.

Yesterday, the hon, Minister talked of rural credit and formation of group societies. In the rural credit survey report of the Reserve Bank, it was stated that group societies would function. But our experience in the last five years is that these group societies do not function. Now a new approach is necessary. It is not useful to go back to the same policy in regard to group societies as non-viable units, but there should a common cadre of district banks and apex cooperative banks. They will have to evolve a policy and implement it for the distribution of credit for integratlong-term, medium-term short-term credit. If this is done, the purpose will be served. This is on the production side.

As far as distribution is concerned, the main problem is psychological and of creating confidence. Therefore, unless we tackle it on the psychological level, our effort will not be successful.

Day before yesterday the hon. Minister announced the formation of a bigger zone comprising UP and Punjab. Here also I would like to draw his attention to the fact that unless this matter is tackled on an all-Inida level, taking into account the magnitude of the problem, our effort will remain incomplete. The States do not follow the line of the Centre even in distribution. There should be a uniform policy. Why have we failed to evolve a national food

policy so far. We have taken a decision to cordon off cities? How many States have implemented it? Most of the cities have not been cordoned off. So far as rationing and distribution is concerned, there is no uniform policy.

objection to The Centre raises abolish zones on the grounds that procurement will not be done in the surplus states. If you take the question of wheat, there is no procurement problem now. The season is over. When procurement is over, there is no necessity for keeping the zone. When you decide on a procurement price and subsidise the consumer price, automatically the zone problem will be nullified. So my request to Government is to consider further and go a step further. When you have taken a right step in the right direction, I want Government togo further in that direction and abolish the zones and give a procurement price which will be a remunerative price. The remunerative price and the consumer price should be different. Government should subsidise the consumer price so that the black-marketing. main problem of corruption and administrative botheration will go.

As my time is limited, I want to urge only one more point. That is with regard to rural expansion of rural credit. The present rural credit arrangements are not sufficient. We have not been able to reach the farthest villages. If we want to expand credit facility, we have to allot more money for rural credit.

श्रीमती सहोवराबाई राय (दमोह) : उपाध्यक्ष महोदय, चूंकि बहुत से मेम्बरान बोल चुके हैं, इस लिए मुझे ज्यादा कहने की स्रावस्यकता नहीं है । मैं कृषि मंत्री को बघाई देना चाहती हूं। . . .

भी ब्रॉकार लाल बेरवा । इसलिए किः देश को भवा मार दिया ? श्रीमती सहीदराबाई राय: भीर साब उन को कहना चाहती हूं कि वह हर एक प्रदेश में जा कर सर्वेक्षण करेकि कृषि के सम्बन्ध में भीर गल्ला देने भीर लेने में क्या क्या तकलीफी हैं भीर फिर उन तकलीफों को दूर करने के लिए भ्रावस्थक कदम उठायें।

इस समय जो जोन बने हुए हैं, उन को तोड़ देना चाहिए और सारे भारतवर्ष में भ्रन्न का भ्राना जाना खुले रूप से होना चाहिए । सरकार ने सीमेंग्ट के कन्ट्रोल को तोड़ दिया, जिस के परिणामस्वरूप भ्रव हर जगह सीमेंग्ट मिलता है, जब कि इस से पहले लोग सीमेंग्ट के लिए चिल्लाते थे । इसी तरह शक्कर का कन्ट्रोल तोड़ देना चाहिए, ताकि जनता को हर जगह सुविधा से शक्कर मिल सके ।

अभी हाल ही में मैं सागर, दमोह क्षेत्र में गई थी। वहां हमारे कृषि और खाध मंत्री, शर्मा जी, पधारे थे। वहां पर लेवी का झगड़ा हैं। मैं निवेदन करना चाहती हूं कि चूंकि किसानों के पास कम गल्ला है, इसलिए लेवी कम लेशी चाहिए। उनको ऊंचे भाव दिये जाने चाहियें माज किसानों पर इतना कर्ज लदा हुआ है कि सस्ते दाम पर अनाज लेने से वे कर्ज अदा नहीं कर सकते हैं। माज उनको 58 या 60 रुपये बोरा मिलता हैं। मैं निवेदन करना चाहती हूं कि उन को कम से कम 70, 72 या 75 रुपये बोरा जरूर दिया जाये, ताकि वे सही तौर पर और सुविधा से काम कर सके।

हमारे किसानों को साल भर केवल काणतकारी पर भरोसा होता है। उन के पास स्नामदनी का कोई साधन नहीं है। क्योंकि वहां पर न बिजली, है, न पानी है, ग्रौर न किसानों के पास बैल हैं। सरकार की श्रोर से उन चीजों की कोई व्यवस्था नहीं की गई है, जिनकी किसानों को स्नावस्थकता होती है, ताकि बे स्पादन बढ़ा कर स्नपना निर्वाह कर मकें। सरकार पक्षपात से काम करती है ।

मद्रास भीर दूसरी जगहों में वह भच्छे किसानों
के काम में मदद देती है, लेकिन हमारे यहां
ऐसा नही किया जाता है । भ्रगर कोई
योजना चालू होती है, तो उसको मैसूर या
बंगाल ले जाते हैं । हमारे यहां मध्य प्रदेश
में उद्योग- धंधे सही तौर पर चालू नही हो
पाते हैं, जिस के कारण मध्य प्रदेश एक
बैकवर्ड एरिया बन गया है।

मैं मंत्री महोदय से यह निवेदन करना चाहती हूं कि वह ऐसे उचित ध्रौर कड़े कदम उठाये, जिस से हम कृषि-उत्पादन में ध्रपना हाथ बंटा सकें ध्रौर हमको ध्रमरीका से भीख न मांगनी पड़े ध्रौर ऋण न लेना पड़े । मध्य प्रदेश की जमीन धच्छी है । वहां गल्ला ध्रधिक पैदा हो सकता है । इसलिए कृषि उत्पादन में वृद्धि करने के लिए उस को हर तरह की सहायता दी जानी चाहिए।

गुजरात के लोग चिल्लाते हैं कि मध्य
प्रदेश हम को धनाज नहीं देता है । मैं
गुजरात के भाइयों को कहना चाहती हूं कि
वे धपने क्षेत्र में जर्दा और मूंगफली की
जगह गेहूं और ज्वार बोये । धाज स्थित
यह है कि वे धपने यहां जर्दा और मूंगफली
पैदा करके धच्छी रकम कमाते हैं और मध्य
प्रदेश को कहते हैं कि धनाज दो । यह कहां की
नीति है । उन को चाहिए कि वे धपने यहां
धनाज पैदा करें, क्योंकि हमारे प्रदेश में
दो साल वर्षा न होने से धनाज कम हुआ है ।
पानी न बरसने के कारण इस साल छत्तीसगढ़
जिले में धान की फसल सूख गई है औं।
वाहि वाहि मची हुई है ।

जैसा कि मैंने शुरू में कहा है, मंत्री महोदय जोन और कंट्रोल हटा दें, ताकि गल्ला पूरे भारतवर्ष में आईजा सके और सारे देश की जनता को ग्रसानी से खाने पीने की जीजे मिला। सरकार की वर्तमान नीति का परिणाम यह है कि जिन के पास पैसा है, जो धनी और पूंजीपति हैं, वे तो चार पांच रुपए किलो के [श्रीमती सहोदरः राय बाः]

भाव पर भी गेहंखरीद सकते हैं, लेकिन जिन को केवल डेढ स्पया रोज मिलता है, उन को गेहं नसीब नहीं होता है। बड़े बड़े लोग ज्यादा भाव पर खरीद कर मनों गल्ला ग्रपने पास रखे हुए हैं। लेकिन, जो मजदर दल है. जो गवर्नमेंट सर्वेन्ट है भ्राज उनको गल्ला नहीं मिलता है, ब्राहि ब्राहि मची हुई है . इस लिये वहां पर सही तरीके से बटवारे की व्यवस्था होनी चाहिये।

मैं यह भी प्रार्थना करना चाहती हं कि म्रापके जो जमीन की व्यवस्था करने वाले लोग हैं सही तरीके से व्यवस्था नहीं करते हैं इस में घस खोरी चलती है इस बारे में मैं कछ ग्रधिक नहीं कहना चाहती, क्योंकि हमारे देश में इस समय संकट का समय है, इसलिए मैं कृषि मंत्री से प्रार्थना करती हूं कि जहां जमीनें पड़ी हैं, उनका सही तरीके से बटवारा हो, उनको सही तरीके से पैसा मिलना चाहिये ताकि किसान ठीक इतं से कास कर सकें।

उपाध्यक्ष महोदय, काश्तकारी खेती में हमारे मजदूरों को कम पैसा मिलता है, इसलिये मजदूरों की मजदूरी निर्धारित होनी चाहिये, उनको उचित पैसा मिलना चाहिये। काश्तकारी के काम में हरिजन ग्रौर भ्रादि-बासी लोग ज्यादातर खेती के काम में रहते हैं। महिलायें इस में काफी हाथ बटाती हैं. उनको एक रुपया प्रतिदिन दिया जाता है. जब कि पुरुषों को डेढ़ रुपया मिलता है, इस लिए मजदूरी में यह भेद नहीं होना चाहिये। मजदूरी बराबर की मिलनी चाहिये, चाहे वह पुरुष हो या महिला।

हमारे यहां मध्य प्रदेश में कई जगहों पर ऐसी जमीनें पड़ी हुई हैं जिन को ट्रेक्टर से जतवाकर काम में लाया जा सकता है, ऐसी हरिजनों जमीनों को प्राय: द्यादिवासियों को दिया जाता है, मेरा

सुझाव है कि यह केवल हरिजनों भ्रौर भ्रादि-वासियों को ही न मिले, बल्कि ब्राह्मण. क्षत्रीय, वैष्य, सब को मिलनी चाहिये। हमारे यहां ब्राह्मण, ठाकर ग्रीर अन्य भी बहत से लोग हैं जो भूमिहीन हैं। क्योंकि जब मैं अपने क्षेत्र में जाती हं तो लोग यह कहते हैं कि हमारा भाग्य बड़ा दुर्बल है, ग्राजकल तो हरि-जन ग्रौर भ्रादिवासियों का भाग्य गया है, भाजकल बाह्मण, क्षत्रियों को कुछ नहीं मिलता है। सब का हक बराबर है. इसलिये सब को मिलनी चाहिये। इस प्रकार का ग्रादेश भ्रापकी तरफ से कलैक्टर भ्रोर तहसीलदार को जाना चाहिये। भ्राज होता क्या है, जो उनको रुपया देता है, उसका काम सही तरीके से होता है, उसको सही तरीक़े से जमीन देते हैं, भीर जो रुपया नहीं देते हैं, उनका काम वे उलझा देते हैं। इसलिये इस संबंध में कोई कड़ा कदम उठाया जाय और मादेश भेजिये कि सही तरीके से जमीन का बटवारा हो भौर उसका कार्य चले । भापने बहुत सी बाल्तु-फाल्तु चीजें बनाई हुई हैं। उनको तोडिये. क्योंकि इन में पैसा लगता **जैसे भाज परिवार नियोजन पर फालतू पै**ा खर्च होता है, ऐसी ही भीर भी चीजें हैं, जिन में फालत पैसा जाता है, जैसे भारत सेवक समाज है, लाखों रुपया पानी की तरह से इन पर बहाया जाता है, इसको बचा कर काश्तकारी में लगाया जाना चाहिये, ताकि हम को बाहर के देशों से गल्ला न मंगाना पड़े। मैं अपने कृषि मंत्री भीर खाद्य मंत्री से प्रार्थना करना चाहती हुं कि धापको सारे भारतवर्ष को एक निगाह से देखना चाहिये, खुब काम करना चाहिये, जिस से सब को राहत मिले।

Shri Priya Gupta (Katihar): I am grateful to you for giving me time.

What I want to impress upon the Food Minister is only this. Either he does not happen to know how to improve the food production, how to

distribute the food and how to make the country self-sufficient, or if he knows it, his plans and programmes are not being allowed to be operated properly there being some difficulty at the Central level or at the State level. He must first decide where the fault is. He is a catalytic agent in a chemical mixture, and he must make himself anti-corresive magnetic and anti-non-conductive, so that he will not be swayed by the prejudices, political or otherwise, of the different interests, capitalists and the different States and the Centre. He must decide what his policy is, because this is a vast country with resources, and it is only a question of permutation and combination of the resources, making proper utilisation of irrigation and power. We cannot say that this country cannot be selfsufficient. That is about production.

Regarding distribution, we have seen the difficulties. You have created the Food Corporation of India to have a socialist approach, to eliminate the intermediaries between the producer and consumer, but there also there is the human factor; the workers there are very much affected. They are feeling insecure. In the southern region they have been taken over, and they are frustrated because their terms and conditions have not yet been settled.

Yesterday myself, Shri Vidyalankar and Mr. Asru Bose, General Secre-tary of the All India Central Government Food Employees' Association met Mr. Chaudhury and Mr. Subramaniam on 18th April 1966, and I am grateful for that opportunity. Mr. Subramaniam agreed in principle, and on 11th April, in reply to a calling attention motion in this House also it was made clear in reply to Mr. Dwivedy, Mr. Kamath, Mr. Nath Pai and myself, that the Government employees in this FCI would continue to get their rights and privileges. asked us to talk to Mr. Chandy, the Chairman of the FCI to crystallise these accepted principles and see if it can be expedited.

I would suggest one thing. In the Food Corpoartion Act, we propose this one thing only:

At page 5, under Section 12,—
add the following as Sub-sec-

"Subject to such rules as may be made by the Central Government from time to time in this behalf, the Government of India may transfer on Government level the willing officers and employees from the Department of Food Government of India, to the Food Corporation of India in consequence to the transfer of functions from the Department of Food to the said Corporation.

"Provided that in so transferring the Central Food Department Officers and Employees shall continue to have the same status and service conditions, rights and privileges, including pension, gratuity, leave, provident fund, alother matters as lowances and also their constitutional rights as Central Government employees with production of pay scales and present avenues of promotion, as they would have had if their services had not been transferred and shall continue to do so."

Mr. Deputy-Speaker: What has this to do with the food problem?

Shri Priya Gupta: The Food Corporation is the distributing agency, and the change in its structure has necessitated change in the service conditions to make it work all right and discharge its distributing function very nicely.

"Provided that the Government may by order determine the rule sin respect of inter se seniority and other conditions of service of these transferrd officers and employees taken over by the said Corporation on different dates."

This is the proposed amendment to the FCI Act.

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Secondly, we propose that the draft memorandum dated 8th December, 1965, issued by the Food Department, Government of India to Employees' Associations for their comments be recast in the light of the above amendments of the FCI Act, as follows:

"2(b). The Form I (Enclosure to Draft Memorandum), wherein employees have been asked to resign from their present service in Food Department before transfer to the corporation be rescinded.

"2(c). The Draft Memorandum shall provide for arranging at Government level transfer of such officers and employees as do not opt to be transferred to the Corporation, in other Central Government establishments, protecting their existing pay scales, status, promotion avenues, seniority and other service conditions as earned by them as Central Government employees."

We talked to Mr. Chandy, the Chairman. He agreed in principle, but he says that article 311 will bring complications. I believe that Mr. Subramaniam will again think about it, finalise it and carry out the promise given in this House itself. Lastly, in respect of food I would request the Food Minister to consider the drought areas and flood areas of North Bihar and specially northeastern parts of Bihar and extend Central assurances at par with the other drought affected areas. These are flood affected also. Thousands of acres of paddy lands and standing crops are affected every year by these things. I am grateful to the irrigation minister Dr. K. L. Rao who recently in a meeting in which I was called and where the chief engineer of Bihar Irrigation department and the chief engineer of the CWPC were presnt agreed to take up the Rs. 237 lakhs project parallel to Mallior Bandh in Bengal to protect the flood affected areas from the floods of Fulhar (Mahananda) and the river Ganges in Katihar, Manihari and Aza...
nagar areas. I request that the planning Minister be impressed upon by the food minister to take up this work at the initial stages of the Fourth plan so that in the coming years we can save foodstuffs and other standing crops from the floods and droughts. I hope the hon minister would consider these suggestions given by me and I am grateful for the time you have given me.

The Minister of Food, Agriculture, Community Development and operation (Shri C Subramaniam): At the outset I express my thanks to the hon. Members who have participated in this debate and I am particularly grateful for the smooth course which the debate has taken on this occasion. Much light has been shed on vexed problems but without generating much heat in that process. Perhaps this reflects the food situation in the country generally. In the discussion many hon. Members were naturally concerned with the present food situation in the country and how we would be meeting the situation which might arise in the country in the coming few months. I should be thankful particularly to my esteemed friend Shri Humayun Kabir. I am sorry he is not here. But he made very many constructive suggestions and also criticisms and I am glad now at least I have the benefit of these suggestions and eriticisms even though I was denied the benefit of these things when we worked as cabinet colleagues.

Shri D. C. Sharma (Gurdaspur): Let more members go out of the cabinet and give you good suggestions.

Shri C. Subramaniam: Generally there is an impression, which is voiced I think by Shri Humayun Kabir. that the was responsible for creating a scare in the country. I was trying to find a simile for this and I could not find one from our own. Therefore, I

am borowing a simile which was given in a foreign newspaper. I am in the position of a boy who cried after seeing 'wolf' wolf. Because aid came for the purpose of driving away, and the wolf is is being driven away, if the boy is accused for having cried wolf, then who is to be blamed. I do not know. I can claim a certain amount of objectivity in judging even my own decisions in retrospect. I feel I have done my duty and if I have not taken that stand I would have failed ..... (Interruptions.)

भी बागड़ी (हिसार)ः फैमिन कांड को ...

कुछ माननीय सदस्य : बैठो ।

उपाष्यक्ष महोवय : ग्राडर ग्राडर ।

श्री बागड़ी : यह झुंड वकवास कर रहा है है । इसको रोकिये ।

Mr. Deputy-Speaker: He is not yielding. You please sit down. You cannot talk like this.

Shri C. Subramanism; I will deal with the problem which the hon. member has referred to.

भी बागड़ी: प्रध्यक्ष महोदय ने खुद कहा था कि फैमिन कोड को सभा पटल पर इन से रखवायेंगे । उसको साप रखवायें।

Mr. Deputy-Speaker: I will have to take action if you go on like this.

Shri C. Subramaniam: I would have failed in my duty if I had not warned the country of the situation it was faced with at that time and not merely warning the country but also taking anticipatory action the purpose of preventing a catastrophe which would have otherwise come about in the country.....(Interruptions.) I have the satisfaction that I have done my duty by the country and let history decide whether my action was correct and justified or not.

328 (Ai) LS-8.

भी बागड़ी: सब से ज्यादा दलित वर्ग केप्लोग भीर भादि, बासी लोग भूख से मर रहे हैं।

Shri C. Subramaniam: Fortunately for us we are getting aid from various countries and it is because of that we have the confidence today that we are in a position to meet not only the present situation but also the situation which might develop in the coming lean months and it is that confidence perhaps which has made the debate also smooth here. I would like the House to imagine what would have been the position if I do not have with me a lakh or 750,000 tons of wheat which I am able to give every month to West Bengal today. What would be the situation if I do not have with me imported wheat and mile which I am delivering to Maharashtra every month at the rate of nearly 175,000 tons or a little more than that? What would have been the situation if this was not available to me for distribution in the various states. We are pumping into the market round about 700,000 or 800,000 tons of imported wheat. Somebody characterised it as 800,000 or million tons of poison which is being injected into the country. I would like to know what would have happened to the country as a whole if this quantity of foodgrains imported aid grains were not available for us.

# श्री बागड़ी: सारा देश भूखा मर रहा है। ग्राप भूख मंत्री ग्रीर श्रकाल मंत्री हैं।

Shri C. Subramaniam: It is not merely the question of hunger, not merely the question of starvation deaths. The whole system would have crumbled and, therefore, whatever might be the personal criticism I am prepared to take it. I have no doubt in my mind that this was necessary, this was inevitable. Even now we are not out of the woods because everything depends upon this—even though we have laid a programme of production, everything depends upon how the monsoon is going to fare this

[Shri C. Subramaniam]

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I hope and trust and I pray to God, because I am a believer in God, that we should have at least the normal rainfall during the coming monsoon. That alone would take us out of the woods. My friend Shri Bagri got agitated that I may not touch that subject with regard to the functioning of the famine code or taking over scarcity works. Unfortunately the learned doctor is not here.

भी बागड़ी: मैं बैठा हु। ग्रापकी तरह से हम क्षठ नहीं बोलते हैं। फैमिन कोड है ही नहीं भीर कह दिया है।

Shri C. Subramaniam: A representative of the doctor, I would like to point out that the rules and procedures for famine relief and scarcity relief works are formulated in the states and after independence the state governments have taken steps to revise that famine code. I need not go into every state code, but I will give you a few examples. In 1959 the West Bengal government issued revised rules, what they called manual, for relief of distress in place of the old famine code. The preface to that is important because it brings out all the points which I have stated with regard to the old famine code and I shall quote it:

"While the Bengal Famine code, 1913 and the Bengal Famine Manual 1941 are excellent codifications based on long ence,"

"they are shot through through with ideas which have become outmoded owing to a swift shift of administrative emphasis from law and order to social welfare, which has brought about a radical change in the concept of relief. In the past the obligation of Government was only confined to preservation of life, and when life was once secured, the responsibility to the afflicted ceased. Under modern conditions, however, not only preservation of life but maintenance of economic health of the people has devolved upon the State. It is no longer the policy of Government "towait upon events" but to fashion events, so that scarcity or famine does not occur. The mounting annual expenditure on relief during the past several years is due to this responsibility which Government have taken upon themselves. This expenditure for relief is more in the nature of social service payments. This issue of multiple ad hoc becomes necessary to cover all deviations from the rigid structure of the Famine Code and the Famine Manual. This very often creates administrative confusion. With a view to obviate the difficulty, the present manual is being published."

In the same way, Rajasthan took up the revision of the Famine Code, and brought into existence a new code a new set of rules, in 1962. It is not merely the State Governments. Today, the Central Government alsotakes a good deal of responsibility for the purpose of dealing with scarcity conditions. In the past the responsibility of the Central Government was only to get reports from the various provinces or States. But now it plays an active role in giving assistance to the State Governments for the purpose of providing relief. It is not only that. As a matter of fact, in the old Famine Code, and even later on, there was a rule even with regard to our own Government, that contributions from the Central Government would be given to the State Governments only if they took up for relief works an unproductive scheme, and if they took up any productive scheme, they would be denied the contribution. Therefore, for the purpose of getting the contribution, the State Governments were forced unproductive schemes. to take up That has been scrapped. In the same way, in the past I am sure some

hon. Members also would know what sort of relief was given. Gruel centres were run. Those days have gone. Today, we think in terms of distributing milk. We think in terms of distributing vitamin tablets; processed food; protective food for nursing or expectant mothers. These are the new concepts. I am sure even Dr. Lohia would agree that this is something radically different from existed in the British regime. It is this aspect that I have been emphasising. I do not know why Dr. Lohia could not understand this and why he could not have got at these revised codes from the various State Governments. I have mentioned this only for the purpose of explaining the matter.

It is on this new basis of a new approach with regard to social fare in times scarcity that relief measures are being undertaken by State Governments and we do not want to shirk that responsibility the Central Government. I am prepared to say that we are also ponsible to see that the scarcity relief works are run adequately in an effective and efficient manner to meet the situation. We are going to shirk that responsibility simply because some people rise and ask on the basis of responsibility what have you done. We are responsible to this Parliament; we are responsible to the country and we shall do our duty to the satisfaction of the people and the satisfaction of the country.

श्री बागड़ी: भ्रापकी केन्द्रीय प्रकाल संहिता जो है वह पटल पर क्यों नहीं रखते हैं? भ्राप राजस्थान की बात करते हैं ... (व्यवधान ) श्रकाल संहिता है तो सभा पटल पर रखिए।

ग्रम्यका सहोवय: ग्राप बैठ जाएं। ..... (स्थवचान) ग्राप बैठ जाइये।

Order, order. Please sit down. After he finishes his speech, he may put one or two questions if he likes.

Shri C. Subramaniam: Apart from dealing with the situation, what important and what is being realised as important in this House by the hon. Members here and also by the people today is the building up of agricultural production in the country. I think it is being realised by everybody today, and no progressive patriots are required for that purpose, that we should not and we shall not depend upon imported foodgrains for long. It is necessary that we should become self-sufficient as early possible. But that does not mean we should not treat a situation which exists today. Therefore, what is more important than merely saying that we should be self-sufficient and we should not depend upon imported foodgrains today is that we should have an agricultural programme which would ensure that we become self-sufficient as early as possible. It is that awareness and it is that consciousness in the country about which I am very happy. Because of this, agriculture is being given new importance. Agriculture is being given the role which ought to be given to it. Even in planning today, it is being realised and it is being recognised that agriculture should get the highest priority, equal to defence; not even next to defence but equal to defence because this is the most defensive measure.

An hon. Member: He should have given the incentives before.

15.46 hrs.

[SHRI SHAM LAL SARAF in the Chair]

श्री बागड़ी : श्रीमान् जी , स्नकाल संहिता इनके पास है या नहीं यह तो बता दें ?

सभापति महोबय : श्राप उनकी तकरीर सुनिए, बाद में पूछ लीजिएगा ।

भी बागड़ी: भ्रकाल संहिता इन के पास है या नहीं, यह बतला दें। Shri C. Subramanism: Therefore, this itself, to a certain extent, if I may say so, is the result of the crisis through which we are passing. But whatever it is, we have now to draw up a programme, a programme which would not only be good enough on paper but which would, if implemented properly, take us to the goal of self-sufficiency.

In dealing with the agricultural programme I want to look upon it from two aspects. The first aspect is one of short-term approach, and in that short-term approach I include the fourth Five Year Plan period. other is the long-term approach-15 to 20 years-and even in taking measures with regard to the short-term, that is, the fourth Five Year Plan our programmes should be such that they fall in line with, and are in implementation of, the larger perspective and the larger objective. That is why I want to place before this Parliament and before this country what we have got to achieve in the agriculture sector during the next 15 to 20 years.

First of all, and the most important thing about which we are now talking, is that we should reach the stage of self-sufficiency. When we say self-sufficiency, in my view, there are two stages of self-sufficiency. One stage of self-sufficiency is with regard to the foodgrains which we are importdepend ing today and we have to upon imported foodgrains; that pendence has to be got over as quickly as possible. But that is not the whole story, because foodgrains do not constitute the whole food which is required for the human system. It requires a more balanced diet; it requires a protein food; it requires various protective foods. So, we have to move towards all this complex of nutritious food, a balanced diet, being available to the whole community. It is not merely vegetables; various other things such as the agricultural products, perhaps animal protein also, cattle and milk products, poultry, etc., have also to be taken care of. In this process, no doubt fish also would come into the picture. This is one thing. The second thing is, we have got to see that through agriculture we produce all the raw materials which are required for our industry. There are the fibres, oilseeds and forest produces for the purpose meeting the requirements of materials for our industries. My colleague gave figures of the contribution which agriculture is making in this regard. It is of the order of Rs. 1500 crores every year. This is not enough. Not only food, but we are importing even now some agricultural materials. We have to become selfsufficient not only with regard to the stage of development that we reached, but also with regard to the future developed stage which we will be reaching in the next 15 years. That will have to be kept in mind.

There is another aspect. Agriculture has also contributed to our foreign exchange earning which is necessary for this country becoming self-reliant. Even now agriculture is making a sizeable contribution, which is much more than the contribution by any other sector. It is about 60 per cent. But this has got to be much more.

The fourth aspect to which I attach much greater importance is the social aspect. We are thinking in terms of a society in which at least the basic minimum will be provided to every individual in our country. Who are the people who are denied the basic minimum today? Statistics show that is the small farmer, the agricultural labour forming about 40 cent of our population who are denied this. When we talk of providing the basic minimum and raising the standard of like of the people in the lower rungs of the ladder, those people are the uneconomic farmers and agricultural labourers who are striving hard, finding themselves in the most unenviable position. If this picture is
to be set right, what is to be done?
When we say that rich has become
richer and poor poorer, it is really
saying that the agricultural sector is
becoming poorer and poorer and the
non-agricultural sector is becoming
richer and richer. It is a fact. Therefore, the agricultural section will
have to be pulled up. We cannot do
it unless we put in new life and new
vigour into it.

Mr. Chairman: What about the working class in the industry?

Shri C. Subramaniam: They are much better off compared to agricultural labour in this country. You can compare the earnings of an industrial labourer and a person who owns even 5 acres of ordinary land. The industrial labourer earns at least twice as much as the owner of land. The urbanoriented people think only in terms of industrial labour. It is the agricultural labour who form the poorer sections of the community. Even friend, Mr. Malaviaya, will agree that it is this section which requires treatment more than anybody else.

Mr. Chairman: Why Mr. Malaviya alone?

Shri C. Subramaniam: Because he was walking in.

Shri K. D. Malaviya (Basti): Let him ask me the question and I will give a concrete answer and satisfy him.

Shri C. Subramsniam: Our agricultural programme should be such that it gives new economic strength to these poorer sections. How to do it is the question. These are the four aspects which will have to be taken into consideration. It is not as if by a marginal increase of 5 or 10 per cent we would able to bring about this change. If we have to produce, for example, protective food like vegetables, fruits, milk, animal meat or

poultry meat, we are not going to achieve the standard which would be required for meeting the minimum requirements of the millions of our people by having a marginal increase of 5 or 10 per cent on our lands. It is only by a massive increase in the productivity of our land that would be able to meet our requirements and also diversify our land for the purpose of producing vegetables, fruits and other things like fooder, etc. We should in a small area of produce the foodgrains required and release the other land for growing vegetables, fruits, etc. If there only a marginal increase of 5 per cent every year, we will continue to be in the same famished position as we are. Therefore, we have to see that we are in a position to produce much more than what we are producing per acre and also limit the acreage which we would require for the purpose of foodgrains, so that the other areas released for other purposes.

It is not only growing of vegetables and fruits. Today even our forest balance is getting upset, because we are bringing into use forest lands. In more industrially developed countries, after restricting the area of cultivation by improved cultivation and by increasing productivity, they are growing new forests for meeting their industrial requirements. I have no doubt that we also want to reach that stage of development when we would require all these forest products.

Shri Nath Pai (Rajapur): This is all an exercise in day-dreaming.

**Shri C. Subramaniam:** Dreamer's dreams will have to come true. Otherwise how can it be done? I think he is also a good dreamer.

Shri Nath Pai: I share your enthusiasm for massive production. But your rate has been 3 per cent. We want 6 per cent. You make a promise of 20 per cent.

Shri C. Subramaniam: I have a programme for it. Why are you impatient? What is important to realise is, it is not this marginal increase in productivity which would solve our problem, but only a massive increase, by 100 or even 200 per cent. Is it possible? That is the question.

Shri Nath Pai. It is possible.

Shri C. Subramaniam: I am glad he says it is possible. Fortunately to day developments have taken place in science which make this possible. That is what I want to place before the House and the country. There are two important developments which made this possible in the agricultural sector, just as various scientific developments have made it possible in the industrial sector. With regard to agricultural development, if I may say so, I can identify two factors which have contributed most. One is the artificial fertiliser and the second is the science of genetics which gives the power to purposefully alter the architecture of foodgrains for giving us greater productivity and the required quality we want. It is the combination of these two which has brought about a revolution in agriculture. Are we prepared to use this scientific revolution which has taken place in the agricultural field for our benefit or not? Or shall we say, as pointed out by Mr. K. C. Sharma, that we have been an agricultural country for thousands of years and we will continue in the same old method? That is the challenge before us, which has got to be faced by everybody. I have no doubt that unless we are in a position to take advantage of this scientific discovery and scientific revolution which has come about, whatever else might do,, we may be limping. Unfortunately, we have got to take into account the existing state of affairs in the country. We are a growing population. With all our massive effort with regard to population control, I have no doubt very soon we will find ourselves in the figure of 600 millions

and perhaps before the end of this century, as some say, we will doubled and reach the respectable figure of 1000 millions.

16 hrs.

Shri K. D. Malaviya: Man-power is wealth.

Shri C. Subramaniam: What is the land factor? What is the man-land ratio here? That will have to be kept in mind. I have got some figures here to show that as far as we are concerned we are an over populated country. When compared to any other country in the world, I find we are in a disadvantageous position as far as land to man ratio is concerned, and that is why it becomes important for us to keep this in mind. I tried to find out some figures about land to man ratio with regard to developed countries and also with regard some of the developing countries. find our land to man ratio is very adverse. There are nearly 142 persons per square kilometre of land in India, compared to 10 in USSR, 72 even in China, 20 in USA, 85 in France, 74 in Yugoslavia. Then looked to the developing countries. Argentina has 88, Brazil 9-the point that I am making is that these countries have got more scope for expandcultivation—Gambia ing their Ghana 31, Kenya 15, Nigeria 60, UAR

An hon. Member: What about Japan?

Shri C. Subramaniam: I am coming to that. That is why we cannot, for example, follow what the other developing countries are adopting. Those methods cannot be adopted by us. Even taking into account the cultivable area, we have the worst land to cultivable area ratio. It is the most adverse ratio here. The country which compares and which stands below is Japan (Interruption). Therefore, what is important is, if we have got to solve our agricultural follow problems we have to methods which have been adopted in

areas where they have got limited land for the purpose of meeting the requirements. We cannot think terms of expanding the cultivation in an unlimited way. What we have now is only a marginal land, and if we have to bring it under profitable cultivation the investment required for the purpose of bringing this land under cultivation is enormous. Whatever is easily possible we have already done during the First Plan, Second Plan and Third Plan periods. Therefore, the area available for tackling is limited.

Mr. Chairman: What about intensive cultivation?

Shri C. Subramaniam: I am coming to that. Therefore, what is important now is that we have to see that we increase our productivity on land, we increase our per-acre productivity by intensive cultivation. That is the intensive cultivation which I am referring to by using these new strains and new fertilisers. It is not merely one crop which will be important. We have to make a multiple crop pattern. That is important. Otherwise, if we are not able bring up, particularly where irrigation is available, at least two crops, we will not be able to solve the problem.

I was in the Pant Nagar University recently. I aslo visited some of the areas in Andhra and some of areas in Punjab also. There I found that whereas in the past they were getting about 20 to 30 maunds every year, on the basis of one crop, per acre, wherever they have taken to the new form of cultivation with new strains and new fertiliser, the production has gone up to 100 to 120 maunds per acre per year. This is the advantage which we are getting. It is not as if this has been achieved somewhere in some fairy lands and therefore we want to incorporate it here. This has been achieved by our own farmers, in our own country, in various parts of our country and not in any one place of the country alone. Unless we are able to spread this new

agriculture, I have no doubt in my mind that it would not be possible for us to have a balanced agricultural development, leave aside even reaching self-sufficiency in foodgrains which is going to be impossible. Therefore, this new strategy we have put forward-no doubt it is easy to put forward a strategy, it is easy to plan something but it is much more important that we implement it-has to be implemented. It is not merely an investment plan, it is also a plan of implementation which is more important for this purpose about which I would like to deal.

Then, I hope you will agree that it is not merely fertiliser and which would do the trick. This will have no meaning unless we water also. Even with regard water our ideas have got to change because in the past our irrigation projects have been on the basis of protective water supply and not water supply for intensive cultivation. That is why even in the old ayacut areas we have to develop underground water resources for the purpose getting a balanced water supply which\_ would enable. where one crop is grown to raise two crops and where two crops are grown to raise three crops. That is where minor irrigation has to come in a big way. That is what we are doing, in the old ayacut areas, wherever it has been possible, to have tubewells, surface wells and, wherever it is possible, to form surface water tanks. This will have to be done because it gives controlled areas of water supply for the purpose of irrigation.

It is not as if we have neglected minor irrigation. Some people seem to think that simply because I am emphasising new strains, simply because I am emphasising fertiliser, I am ignoring the irrigation aspect, I can tell you that nobody is more concious of the necessity of water for putting through this programme than I. Without that you cannot just throw the seeds and fertiliser and ask the farmers to produce. They cannot. That is why, while I am trying to take

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advantage of the assured water-supply areas available, we have to go on developing other areas also, particullarly, if we want to bring about a balanced development in the whole area.

Therefore, I would like to give some idea with regard to what we have done about minor irrigation and what we intend doing, I am glad to say that there has been a very good response from the States to the minor irrigation programme. During the current Plan period, as against the original Third Plan provision of Rs. 176 crores for minor irrigation, the final allocation for the Third Plan are Rs. 260 crores. The tempo of construction has gone up to 77 crores in 1965-66. This tempo is being maintained in the Fourth Plan. Certain priorities have been laid down for the minor irrigation proggramme in the States. Completion of all the minor irrigation works already taken up in the various States is Priority No. I for the allocation during a year. A certain portion of the allocation is also reserved for renovation of old tanks and irrigation sources. In this programme of renovation, I that we have a large leeway to make Because of the change-over in the tenancy system and rights, there has been some amount of neglect in maintance of these sources in proper order in particular the zamindar area. A lot of work has been done in identipreparing fying the problems and plans and estimates for these renovation programmes. Systematic work is now in hand with a priority approach on the basis of maximum return for money spent, to get through the renovation programme on a phased basis. We have also emphasised the necessity of providing annual maintenance charges for minor irrigation sources and this has now been accepted, as a liability in State planning and the Finance Commission has also taken note of this demand in their allocatios to the States.

Particular metion has been made of the programme in Bihar. Many hon. Members complained about gramme in Bihar. It is also not as bad as it was put. Even though it is not comparable, to other States, in 1965-66, an allocation of Rs. crores was accepted for Bihar. During the year, an additional allocation of Rs. 1.85 crores was made in favour of Bihar. It will not be therefore, to say that Bihar is lagging behind in minor irrigation. Bihar has also got other irrigation problems to tackle. 14 lakhs acres under the Kosi Ayacut and 6 lakhs acres in the Sone Avacut have to be developed for intensive cultivation. This is being given priority. If it is left to me, I would pressurise them to the extent possible to take up more minor irrigation works. I am sorry, Shri A. P. Sharma is not here. I hope he will find that his claims are also taken up. Bihar has appointed a Special Commissioner to deal with the Kosi development. Various programmes under way: It is our expectation that all these measures will rapidly develop the infra-structure for intensive cultivation in Bihar.

Great emphasis has been laid on supplementing the irrigation in various irrigation projects for intensive cultivation. Systematic work has done, particularly in Uttar Pradesh where protective irrigation through the canal system is now being transformed into intensive cultivation by intensive location of open wells, provision of filter points and the State deep tubewells. Rural electrification is being substantially pushed up. against an allocation of Rs. 22.41 crores for the Rural Electrification Programme in 1965-66, an aditional outlay of Rs. 8.81 crores has given to the various States. In spite of this, there is a great hunger for rural electrification, particularly lift irrigation. This is a healthy sign. in my view.

Meanwhile, in areas where electricity cannot be extended in the near future, large-scale diesel pumping has found favour with the agriculturists. A special programme for subsidy for diesel pump sets has been announced recently. As a result of this, demand for pump sets during the year 1965-66 is also rising. Steps have been taken, in consultation with the States, to see that sufficient pumps are produced in the country to meet the demand.

Shri Bhagwat Jha Azad (Bhagalpur): How much of it goes to the cultivator and how much of it goes to the contractor? It is very good that money is being provided. But how much is received by the actual cultivators?

Shri C. Subramaniam: This matter was further discussed in the Ministers' Conference. There also we laid emphasis on minor irrigation and we agreed to send a team of officials consisting the representatives of the Food and Agriculture Ministry, Planning Ministry and the Irrigation and Power Ministry to every State find out what is the further potential available for the purpose of taking steps for implementation, not only during this year but during the next five years. I have mentioned it to the Planning Minister and the Finance Minister that, as far as minor irrigation programmes are concerned, provided they are technically and economically feasible, finance should not stand in the way of their implementation.

Shri Harish Chandra Mathur (Jalore): It is standing in the way.

Shri C. Subramaniam: To the extent it is possible for me to exert pressure in the Cabinet, I will see to it that this is accepted as a principle, particularly with the massive support of the Members here. Because, it is not merely a paper programme but it is an absolute necessity for the purpose of giving a new life to the small agriculturists and the agricultural labour.

As far as minor irrigation is concerned, I can give this assurance to will give the the House that we highest priority to the tapping of water. But this requires a little more scientific and technical work. Because, it is necessary to have the ground water survey to find out where water is available, in what quantity, at what depth and so on and, therefore, what system should be adopted for the purpose of apping that water. We have already built up a cell for this purpose and we are strengthening the cell for the purpose of taking up this survey so that we have an all-India survey of the entire water available in the country. So, as we go on finding out new areas of underground water availability, we would also goon tapping this water as best as possible. For that purpose we do require certain equipments. I can give this information to the House that all this has been given the highest priority; even in the utilisation of the foriegn exchange and in our import programmes all these materials and equipments which are required for this purpose would be given the highest importance. I have placed all the facts and figures about our programmes for minor irrigation before the House and I hope it will give satisfaction to the hon. Members.

As far as medium and major irrigation projects are concerned, my colleague has already placed before the House the facts and figures. With an energetic Irrigation and Power Minister, ably assisted by a technical Minister of State, I have no doubt in my mind that further progress will be made in the field of medium and major irrigation also because ultimately it is the water resources which would decide our agricultural programme, if all the other material inputs are available.

There is another misunderstanding which I want to clear with regard to the use of artificial fertilizer. It is not as if I am against composit manure or organic manure. It is not so. On the other hand, I fee' it is necessary

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for the purpose of keeping the balance that we have to use a certain quantity of organic manure. Without that, perhaps it may not be possible to get the best out of the land. Therefore. according to soil and crop a balance is struck between organic and inorganic manure and a percentage of the mixture is used, based on experience by the farmer. In my State the farmers have come to the conclusion that 25 per cent of organic manure and 75 per cent of inorganic manure gives the maximum result. It might vary from area to area according to the soil conditions and the crop pattern. Therefore, we are laying emphasis on this. We want green manure and cow-dung to be used as much as possible. An hon, lady Member referred to the use of cow-dung. Unfortunately, it is not as if by merely wishing that cow-dung should be used it will be used. It is not so. Unfortunately, cow-dung is being used as fuel in the most backward areas. In the progressive areas, where some development has taken place, wood fuel has come into the picture. In more advanced areas they use coal, kerosene and various other things. Therefore, to change the habits in the most backward areas and introduce a new fuel for their use is a problem that we will have to take into consideration. Recently, a survey was conducted by a Committee which showed that about 20 per cent of the cow-dung is even now being burnt as fuel. time goes along, it should be possible to tackle this problem. But all this will not give you the massive increase in fertilizer which is necessary unless along with this you have inorganic fertilizers. That is why I am lying emphasis on this aspect of the problem.

In addition to that, we have got plant protection measures. They are also being organised. In addition to fertilizer, plant protection measures and various equipments and instruments required for the puprpose of our irrigation programmes, I am-glad

to say that the highest priority has been given by the Planning Commission to the utilisation of foreign exchange for improving agriculture. Therefore, we are hoping that all these material inputs would be available in sufficient quantities, as far as our programme is concerned, for this year and the coming years.

Shri P. K. Deo (Kalahandi): Why was the Israeli offer of fertilizer refused?

Shri C. Subramaniam: Only a small quantity was offered by that country. We are living in a world where we have to take into account international politics. We cannot ignore it. Therefore, if the hon. Member thinks that I should get some petty quantity of fertilizer and get into difficulties in international politics, certainly he does not understand the world we are living in and the way in which we have got to function in this world. Therefore, I do not know why Israel and Taiwan should be mentioned every time they are talking. Are these the only two countries which can deliver the goods? I can tell you that there are much-better placed countries. We have nothing against the people of Israel or the people of Taiwan, But there are certain circumstances which we have to take into account, certain world developments which have taken place. We have to take a policy decision, taking into account the overall requirements of the country and what is in the best interests of the country, and the Government would be the best judge, as far as this is concerned.

Naturally, after this, what is important is that we should have credit facilities available to the farmer, particularly to the small farmer. Today in spite of whatever has happened with regard to co-operative development, even that co-operative credit is going only to the big fleshes. The smail man is neglected. Therefore we are now trying to find out what should be the methods, the procedures the institutions which would take care of the small farmer and give him a new life. Even if he owns one or two acres, if only we are able to give him all these material inputs, the credit backing for this purpose with water facilities available, a net income of Rs. 1,500 to Rs. 1,600 per acre could be assured provided we go in the right manner. This is what we are trying to give him, a new orientation.

Therefore this is how we are trying to tackle it. The 1966-67 programme which we have laid down is a test for us, because to the extent we are able to implement this plan for 1966-67, not only I will gain confidence, not only will the Government gain confidence-it is only to that extent that I will be able to infuse confidence in the Opposition also, which is a very difficult thing to do-but more than that I can infuse confidence in the people. That is why I want to get committed to this target. It is not merely just a target to be ignored. It is not like a target in the next five years to come because I may not be there to see whether this target is fulfilled or not. But I have taken a target for 1966-67 when I hope I will be there to implement it. A target of 95 million to 97 million tonnes is the target which I have accepted and this is the programme that we are trying to implement.

Shri Harish Chandra Mathur: Then you will certainly continue.

An hon. Member. There will be rain also.

Shri C. Subramaniam: I am also entitled to some relief.

While we have mounted this programme, the way in which we have got to implement is will have to be looked into. That is where perhaps some unkind words were said about the State Governments.

Shri Nath Pai: Unkind or realistic?
Shri C. Subramaniam: I do not
know. I always have great admiration
for the facility with which Shri Nath
Pai uses the English language. Phrases
just flow as if is just natural for

him. And I am not surprised. But when I listen to his speech, he will forgive me, I want to confess that I am always left with a feeling that he could have used this talent to a much better purpose with a much greater effect. I am sorry to say this.

Yesterday he was kind enough to quote an article. I do not whether he read the whole of that article or he was content as soon as he read this passage. I am saying this because if he had read the whole article, it gives a completely different feeling altogether. But leave that at that. There is another thing that I would like to point out to him. I do not know whether he is aware of it that Dr. Lindblom whom he has quoted has revisited India and has even revised his views. He has published another article. For his information I would say this:-

"Dr. Charles Edward Lindblom is Professor of Economics at the Yale University. He served as Economic Adviser to US AID in New Delhi during the period 1963 to 1965. In January 1966 he revisited India for a few weeks during which he thoroughly revised this article which was originally published by "Foreign Affairs"."

Therefore I would like him to go through it. He wrote about what was happening during 1963-64 but later on he has also taken note of what has been happening. If he attaches any value to this, he should read this. I know, some people may not attach any value at all to what is published, but since he took the pains of quoting this, I think. I should quote the same person. I hope he will find time to read this. Apart from other things, he has said:—

"Can a set of new policies sufficient for accelerated growth be imagined? They do not need to be imagined. In the last few months they have in fact been developed and almost all have been given Cabinet approval."

D. G. (1966-67)

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I do agree. He finally says:-

"Will the new policies persist or are they likely to disappear with the passing of this year's emergency?"

Shri Nath Pai: That is precisely the question I asked you.

Shri C. Subramaniam: It is not as if we have been static with our caste conditioins and various other things which he listed first; on the other hand, he himself sees dynamic changes taking place in the Indian society and in Indian agriculture, dynamic enough to take us to the goal of self-sufficiency.

Therefore it is not as if we are all being condemned by everybody. Other people also see some signs of hope that provided we are able to implement these programmes, we would go through. That is why I plead with all the Members here that this is the programme which will lead us to selfsufficiency. Do not put obstacles. Whatever might be the obstacles and whatever basis it might be, it is my earnest appeal to all the friends here. I attach great importance to what is happening on the implementation front because it is not merely what we think here, what we speak here and what we write down here that is going to matter. Ultimately, what is happening in the States is important.

I want to tell my hon. friend, Shri Nath Pai, who seems to thave an idea that all these Chief Ministers people who do not know the interests of the country and who are perhaps interested only in their self-interest, in seeing their own power being maintained. Even for maintaing their own power, in their own self-interest, I have no doubt that they will see that these developments have got to take place.

For the first time we had a very useful conference as far as agricultural

production programme is concerned. Fortunately, we have agreed that it is necessary now to allocate responsibilities between the Central Government and the State Government That matter is under consideration. Whether it is a memorandum of understanding or a list of schedule of operations with regard to the .various things. this will have to come about and, I hope, a worth-while procedure will be laid down for this purpose. understanding, this allocation of responsibilities between the two is absolutely necessary. In a federal ernment like ours we have got to take note of the State Governments. I donot think we can function by ignoring the State Governments. Having functioned for ten years as a State Minister I want to say that we should not think that we are supermen and we are the wise men as soon as we come to Parliament and that the members of the State Assemblies and the ministers in the States are all' fools or that they do not know what they have go to do for the benefit of the country. The sooner we give up that attitude the better it will be for this Parliament's functioning, After all, we all belong to the same society. The moment we come here it does not mean that we become superior men. Therefore, particularly in a federal Constitution where jurisdiction has been allocated between the Cenand the tral Government Governments, particularly where the executive authority for the implementation of most of the things vests in the State Governments, if anybody should think that we can ride roughshod over the State Governments, he would be sadly mistaken. If a person does not have the leadership, does not have the capacity to persuade the Chief Ministers to carry with him the State Governments he will have to goout. That means, he does not have the leadership. There is no question of imposition of the authority of the Central Government as far as the States' sphere is concerned. It is a question of discussion, of coming to an

understanding and I have no doubt in my mind that that understanding can be brought about. That has been demonstrated now.

It is not as if this allocation of responsibilities between the State Governments and the Central Government would deliver the goods. No. It has got to seep through to the bottom-most level. Even at the Central Government level I take the responsibility but I am not going to be the implementing authority. regard to the various things responsibility will have to be fixed on individual officials at the various levels, namely, these are the functions which they have got to discharge, this is the time schedule which they have got to observe. In the same way, it is not as if the State Governments take over the responsibility and immediately everything is done. No. They have to allocate responsibility up to the field level and see that that responsibility is fixed for the purpose of doing things in time. This is the only way to get these things done and we are trying our best to bring about this arrangement. I hope and trust that this new awareness, particularly, this new warning which has come to the country in the form of this crisis, will make us aware of this problem and we would not, after the stress of this emergency, get relaxed into a state of complacency and forget ourselves till another crisis overtakes us. I hope and trust this House will keep awake, the other representatives of the people will keep awake, the Governments responsible to these democratic institutions will keep awake because this is the only way to keep alive the democratic institutions. If we fail on the agricultural front, on the food front, it is not merely the question of facing hunger and starvation but, as I said, it is the collapse of the whole system. I hope this will be kept in view.

What has got to be developed on the agricultural front? If the farmer has to get the full advantage of his produce, the proper price incentive which

is absolutely necessary has got to be given. We have accepted this as a basic policy and while I do agree that there is scope for improvement further. I am sure there will be improvement going on more and more. Even with regard to the pricing policy, as I stated already, with regard to bringing up the agricultural sector, this princing policy has also to be an instrument. Till now, the pricing policy has been such to exploit the agricultural sector for the benefit of the urban community. I think, our price structure should be such that something is drawn from the urban community into the agricultural sector to which they are entitled.

Shri D. C. Sharma: May God bless you.

Shri C. Subramaniam: And that is how we can infuse the economic strength into the agricultural sector. This will have to be done. That is why we took the decision, even though Punjab wanted only a few rupees more, we said, "No". Taking into account the fact that Punjab has got to deliver the goods, we said, "You have Rs. 7 per quintal"....

Shri D. C. Sharma: There is no Punjab now.

Shri C. Subramaniam:... an increased price and even then, if it goes below that, we were prepared to purchase upto that level. Now, with the coming into being of a bigger zone, with U. P. and Punjab, I hope and trust, at a higher level the price will get stabilised which will give inducement to the people.

It is not merely the price which a man gets for the primary produce which is important, once it is processed, it gets a much higher profit. We should enable the producer to get the benefits of processing also. This is where the cooperation has to come to see that not merely the agricultural produce is marketed and the price is got but processing is done and the ad-

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vantages of the profits of processing also go back to the farmer. Till now, the process is exploited by the urban community, the urban sector, the mercantile community and the business sector. This is where the cooperation has to play a big role.

Shri P. K. Deo: Are the zones to continue perpetually?

Shri C. Subramaniam: Cooperation, if it has got to play this big role, has also to realise the functions it has got to discharge. In the past, cooperation was looking after just distribution of a few rupees of credit and at the most sold some consumer articles That is all. No. Hereafter, it is going to be the more specialised job, the more technical job of business transaction. Therefore, unless cooperation gets that managerial talent, the professional talent, the technical talent, it will not be able to discharge its duties properly. No doubt, we may have the boards of directors as in various other things but they will have to be for laying down the policy. Unless we are in a position to handover the running of dayto-day administration, particularly the business administration, the technical administration, to properly trained managers who are employed by the cooperatives, to properly trained technicians employed by the cooperatives, you will find that merely an amateurish approach to cooperation will lead to difficulties Take, for instance, Kaira District, Anand. How has it come up? It is not on the basis of the directors there functioning as managers of that institution. No doubt, they lay down policies. But the day-to-day administration is run by technical men, by a series of professional men who are take competent. In the same way, Mchsana. This is just an outstanding example. I had the privilege of opening that dairy. What happened there? When it was being run in an amateurish way, within four months, they lost Rs. 6 lakhs. Then, a competent Manager was appointed and the board of management supervise the policy matters. Within one year, Mr. Man

Sinh P. Patel came and showed me balance-sheet that they earned Rs. 22 lakhs of profit, If cooperation has got to succeed, this fact will have to be recognised that we have to have trained managers, trained technicians, ning these cooperatives for the purpose of discharging the functions properly.

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Then, in regard to credit distribution, it is not as if it is a simple thing. It requires a banking experience. Unfortunately, we have got small societies and we cannot engage trained men for this purpose. That is why a viable unit has got to be there for this purpose. Take the distribution of fertiliser. It is not mere physical distribution, anybody who wants it may come and take it. It is a technical job. Therefore, cooperatives and marketing societies and all those people have to employ properly-trained, competent men, for the purpose of doing these things. In the same way, processing and various other things will have to come. So, I visualise during the Fourth Plan and the Fifth Plan, for the purpose of seeing that the economic strength is built up, particularly, for the vulnerable sections of the people in which cooperation spreads more and more, in the processing field, in the marketing field and in various other fields so that the producer will get the benefit of processing, marketing and various other operations, this will have to be taken care of.

It is not merely agricultural development. Naturally, cattle developwill have to come in. So, we are also making an approach whereby better breeds, with proper milk yie'ding capacity, are brought into There also, it is a problem whether we traditions of carry on with the old having uneconomic cattle, usaless cattle or we take a rational view with regard to these things. That question is a challenge of the future and long as we stick to the old traditions, that we could touch nothing, that they should go on as they are, then it is a question of survial as to who is to survive, the uneconomic animal or the uneconomic man. Therefore, we have take rational views In the same way, in various other fields also, we have to revise such old traditions.

With regard to family planning, the hon. Member there was very vehement in opposing it-I am sorry he is not here-and I may say that he is not living in 1966 and the problems with which we are confronted. We have to break away from the old traditions. the old superstitions, and then only we can become a modern nation. We cannot become a modern nation following the same old traditions, following the same old superstitions, the same old mental attitudes and it is only when the nation, as a whole, revives its attitudes and develops new attitudes. that we can expect the farmer who is considered to be the most conservative to change his attitudes. Therefore, we have got to be forerunners, we have to be pioneers, and if we ourselves stick to the old traditions, how can you expect the farmer to change. These matters will have to be taken into consideration. Ultimately, as far as agriculture is concerned, land reform is a must and I am glad the hon. Member, Shri P. K. Deo, quoted Rajaji and I can tell him that I know Rajaji a little better than he does.

Shri D. C. Sharma: You are one of his chelas.

Shri C. Subramaniam: Yes, I still claim to be his chela and to under stand him a little better than his new followers.

Shri P. K. Deo: He is welcome to the Swatantra Party.

Shri C. Subramaniam: I know when to join the Swatantra Party, when to defeat it and when to get it out of existence.

I would like to read out what Mr. P. K. Deo quoted as Rajaji's philosophy for the purpose of saying we shou'd give up land reforms. This is what he has written:

"Any amount of fertiliser may be brought and distributed even free but without the great psychological fertiliser of ownership incentive and harmonious cooperation, the chemical fertilisers by themselves will bear no fruit."

That is the philosophy he has put, the philosophy of land reforms that the tiller should be the owner and unless that fertiliser of ownership is not there, the other fertiliser can never produce results. I hope he understands what Rajaji talks.

Shri P. K. Deo: The present land! reforms are expropriatory.

Shri C. Subramaniam: I would like to say a few words about what I consider important with regard to dairy development because cattle development is linked with dairy development. Recently, we have formed what we call a National Dairy Development Board consisting of not amateurs but highly technical and competent men. Till now we have been getting every one from abroad; we have been getting engineers from abroad to erect it and give us the training. But we have within built the country 88 in other areas-I have some experience of the industrial sector alsocompetency there also, but unfortunately we slem to be neglecting them. We have built up competency within the country who will be able to give the consultancy for dairy development-for putting up dairy plants and also good engineering facility to build it up and train men for that purpose. It is for that purpose we have put it up. A band of good technicians have taken charge of this: they will available for all the State Government for consultancy; we need not go we need not New Zealand: go, Denmark or to various other countries for the purpose of getting the expertise. The expertise is available here and I hope and trust that they will make a good job of it. Whatever development has got to take place here, has to take place ultimately on basis of our own expertise and in this field I have no doubt in my mind that

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it will not be necessary to get foreign expertise.

Finally I would like to say a word about community development. As I placed before you, community development, co-operation and various institutions which are allied to agriculture have to play their role in bringing about this new change in agriculture. I am not in a position to say immediately that I have got finalised ideas with regard to the shape the community development should take. I know that all the members feel that there has got to be some change, so that it may serve the purpose for which it was intended. I will first I will try to analyse the problems first and after discussion in Parliament, certainly in whatever direction we have to move, whatever changes we have to make, we will not hesitate to make. But I do not want to make a hasty change because it will have to be fully studied. Many committees have gone into it. The Mathur Committee has just submitted its report with regard to Panchayati Raj and Community Development. these will have to be taken into consideration. But I do agree that certain changes are necessary for the purpose of seeing particulraly that the agricultural programme is given a particular emphasis with regard to various developments But even agricultural development cannot take place in isolation; it has got to take place on the basis of the man being developed as a whole; he does not become a technical, scientific agriculturist in isolation. Therefore, those factors will have to be kept in mind when we want to give a new orientation, a new direction, to community development.

I have taken more time than I intended. What I want to place before this House is this. A new era is opening before us whether we like it or not. Whether we like it or not, the change is coming, not in our minds alone, but in the minds of farmers; that is what enthused me most I am sure that some of the Parliamentary

members went to the various States: they went to the Punjab; IARI the research inwent to the vilstitutes. they went to lages nearby; they went to Andhra Pradesh; and they should have seen there the progressive farmers delivering the goods and if it is possible for them to produce three or four tonnes per acre per annum, it will not be impossible for others also to produce. Mr. K. C. Sharma was speaking that a farmer in Japan was having a radio, air-conditioning and all those things. That can happen in India also even for a small farmer provided we give him the new tools of production, the new methods of production.

I want to emphasize this also. Some people seem to think that, when we have a concentrated intensified programme in 33 million acres, it would be benefiting only those 33 million acres. No; it is only a beginning and what we want is that this revolution should take place in all the 330 million acres throughout the country and revolutions are not brought about. brought these big changes are not about, in the nation as a whole. Therefore, we have got to create areas of concentration, a nucleus from which these new methods will generate to the other areas also. When a farmer gets three tonnes or four tonnes per acre every year, the nearby is not going to be a mere silent spectator; I am sure he will immeidately want that he should also get (Interruptions) Therefore, nobody should be under that wrong impression. If you look at it only in a five year span, it will appear that some limited action is being taken, but if you look at it with a longer perspective, say 20 or 30 years, then you will see that it is a process of change which has started and which will go as a chain reaction from one area to another.

Therefore, what I want to place before this House is this. The farmer is ready and the beacon of science is beckoning us to a brighter future. If only we are prepared to take advantage of the new tools, the new knowledge and the new equipment, I have no doubt in my mind that, not only we would be able to get over crisis, not only we would be able to attain self-sufficiency in food, but we would be able to make available to every soul born in our country a balanced diet, which is the basic minimum in a socialist country; there can be no socialism in a hungry country; therefore, the basic minimum will have to be provided. Not only we will provide food, but we will be providing a new way of life to our agriculturists, we will be providing the various raw materials for industries and will ultimately be bringing about a new society about which we are dreaming, a socialistic pattern of society, where every person born in our country will be assured (Interruptions.) of the basic minimum and I hope that it would be our proud privilege to participate in this mighty challenge, in this mighty endeavour.

श्री बागड़ी: यह कैसी सोशलिस्ट सरकार है जिस में श्रादिवासी भूखे मारे जाते हैं श्रीर उन पर गोलियां चला कर श्राये दिन कल्ल किया जाता है ?

Mr. Chairman: He will please sit down. यह इस तरह से बीच बीच में दखल देना भीर रानिंग कमैंटरी करना उचित नहीं हैं। भगर बागड़ी साहब कोई सवाल पूछना चाहते हैं तो पूछ लें।

श्री बागड़ी: प्रकाल संहिता के बारे में प्रक्तूबर में, उस के बाद फरवरी में ग्रीर फिर प्रभी ग्रप्रैल में पांच, सात दिन हुए—श्रप्यक्ष महोदय ने खुद कहा कि ग्रकाल संहिता को सभा पटल पर रक्खा जायगा उस के बावजूद भी मंत्री महोदय ने ग्रकाल संहिता सभापटल पर नहीं रक्खी है । उन्होंने बंगाल का संशोधन ग्रीर राजस्थान का संशोधन किया है कुछ बताया है लेकिन केन्द्रीय श्रकाल संहिता को नहीं रक्खा जा रहा है 328 (Ai) LS—9-A इसका मतलब है कि कुल मिलाकर मजमूई तौर पर...

सभापति महोदय: ग्रार्डर, ग्रार्डर । सवाल ग्रापका हो गया बस भौर ग्रधिक नहीं ।

Shri P. K. Dee: He has not spoken a word about starvation deaths in my State, i.e., Orissa. As early as December, 1965. I brought to the notice of this House the pitiable state of affairs there, but no action has been taken. The Study Team of the Planning Commission had been there and they have reported that there have been starvation deaths.

Mr. Chairman: He might put only one question.

Shri P. K. Deo: You may call it as death due to mal-nutrition, but it is there; it is due to the fact that no relief works have been provided. So I would like to know on whom this responsibility would be squarely placed, on the Food Ministry here or at the Centre, for gross negligence in not providing adequate relief works.

Mr. Chairman: The hon. Minister may take note of only the first part and not the second part.

श्री सरजू पांडेय (रसड़ा) : मैं दो तीन सवाल करूंगा ।

सभापति महोदय : केवल एक सवाल कीजिये ।

श्री सरजू पांडेय : वह मेरे तीनों सवाल बहुत महत्वपूर्ण हैं ।

सभापित महोदय : देखिये ऐसी परम्परा यहां बनाइये, डेवलप कीजिये कि कल को ग्रगर ग्राप को मौका मिले यहां बैठने का तो काम ठीक ढंग से चले इसलिए ग्राप मेहरबानी करके एक ही सवाल पूछें। धी सरजू पाण्डेयः सवाल का पहला हिस्सा यह है कि सोवियट ट्रैक्टरों की डिमांड हमारे मुल्क में ज्यादा है और हमें यह पता चला है कि आपकी मिनिस्ट्री के लोग उनको ज्यादा इम्पोर्ट नहीं करने देना चाहते हैं तो मैं जानना चाहता हूं कि इसका खास तौर से कारण क्या है कि सोवियट ट्रैक्टरों की लगभग 4-5 हजार लोग दरस्वास्तें दिये पड़े हैं तो उनके आने में परेशानी क्या है ? नम्बर दो...

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सभापति महोदयः बस एक ही सवाल रखना है ।

भी हुकम खन्द कछवाय: माननीय मंत्री जी का भाषण बड़ा भ्रच्छा हुआ है और उन्होंने भ्रच्छे तर्क हमारे सामने रखे हैं। भ्रपने भाषण में उन्होंने जो बातें कहीं हैं, भ्रगर उन को कार्योन्वित किया जाये, तो ज्यादा फ़ायदेमन्द होगा। मैंने भ्रपने भाषण में सरकार से भ्रष्त किया था कि विदेशों से डेढ़ करोड़ टन भ्रनाज मंगाने से हमारे यहां के उत्पादन-कर्ताभ्रों काश्तकारों, को पर्याप्त माता में मूल्य नहीं मिलेंगे इसलिये, उन को भ्रच्छे मूल्य मिलें, इसके लिये सरकार क्या कर रही है। मैंने यह भी कहा था कि हरी घास भौर गोबर की खाद पर ज्यादा जोर दिया जाये। इन दोनों बातों के बारे में माननीय मंत्री जी ने कोई भ्रकाश नहीं हाला है।

Shri Sivamurthy Swamy (Koppal): I have already requested the hon. Minister to throw some light about the Kamlapur sugar factory licence which has been pending since 1960, whereas a society has been given licence which has been formed recently, without the proper recommendation of the Mysore State and also proper organisation of the co-operative society. We want similar facilities and we want a licence for the Kamlapur sugar factory; under the Tungabhadra project area, 1.25 lakhs acres have been earmarked for sugarcane cultivation.

Shri Bhagwat Jha Azad: While agreeing to and appreciating the hon.

Minister's strategy and supporting the programme and also agreeing to the fact that the tools are not there with the State Governments to implement it, may I know how the hon. Minister proposes to get this big programme, which we fully endorse and appreciate, implemented in the States where there is no administration to follow it up. How is he going to ensure that the crores of rupees that he would be giving will go into the ground to have water rather than go into the pockets of others? How is he going to ensure that?

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## Some hon. Members rose-

Mr. Chairman: Order, order. Before the hon. Minister replies to what has been said, I would like to suggest that he may not go into the points that he has already covered, but he may reply only to the remaining points.

#### Some hon. Members rose-

Mr. Chairman: Order, order. Hon. Members should resume their seats. When the Chair is on its legs, no hon. Member should be standing.

Shri Muthu Gounder: May I know why Government are still exporting oil-cake. . . .

Mr. Chairman: Order, order. मेम्बर साहबान को बताना चाहता हुं कि मुझे ऐसा मौका नहीं देना चाहिए था, लेकिन जब भी इस तरह मौका मिलता है, तो मिनिस्टर साहब से दो तीन सवाल किये जाते हैं, जिन का वह जवाब दे देते हैं। जिस तरह से मानरेबल मिनिस्टर ने सारे पायंटस को लिया, उन के बारे में इन्फ़र्मेशन दी भौर प्रोग्राम बताया, उस की मुझे जाती तौर पर खशी है। अगर मैं नीचे बैठा होता, तो मैं यह कहता । हम चाहेंगे कि उन्होंन जो प्रोग्राम बताया है, वह कामयाब हा । इस वक्त डिस्कशन की सब बातों को रीग्रोपन करना ठीक नहीं होगा । सब मेम्बर साहबान बैठ जायें भ्रौर मिनिस्टर साहब का जवाब सूनें। 12399 D.G. (1966-67) VAISAKHA 1, 1888 (SAKA) D.G. (1966-67) 12400

Shri Rama Chandra Mallick (Jajpur): Please allow me. Please hear me. . . .

Mr. Chairman: The hon. Member may resume his seat I am not allowing him now.

Shri Rama Chandra Mallick: I belong to the State of Orissa. . . .

Mr. Chairman: Order, order. The hon Member may resume his seat.

Shri H. P. Chatterjee (Nabadwip): My point has not been answered.

Mr. Chairman: The hon. Member may kindly resume his seat.

Shri C. Subramaniam: I think Shri P K. Deo raised the question of . . .

बी बागड़ी: पहला सवाल मेरा था, जो कि श्रकाल संहिता के बारे में था। पहले उस का जबाब विया जाये।

सभाषति जहोदयः श्रार्डर, ग्रार्टर । 16.54 hrs.

[Mr. Speaker in the Chair]

Some hon Members rose-

Mr. Speaker: Order, order.

Shri C. Subramaniam: Some questions have been put which I shall try to answer. Shri P. K. Deo had raised the question. . . .

श्री झोंकार लाल बेरवा : कुछ सवाल बाकी हैं।

भी बागड़ी: ग्रध्यक्ष महोदय, र्मैने ग्रकाल संहिता के बारे में सवाल पूछा है, जिस को ग्राप ने सदन-पटल पर रखने के लिए कहा था ।

प्रध्यक्ष महोदय: माननीय सदस्य ग्रव बैठ जायें। इतनी बहस होने के बाद श्रीर टाइम बढ़ाने के बाद क्या ग्रव भी सवालों की जरूरत है ?

श्री बागड़ी: श्रगर समय बढ़ाया जाये, लेकिन फिर भी पूरा जवाब न दिया जाये भीर सही बात न कही जाये, तो फिर बहस का क्या फायदा है ?

चध्यक्ष महोब्ध: माननीय सदस्य बैठ जायें श्रीर मुझे सुनने दें।

कुछ माननीय सदस्य : बैठ जाइये ।

भी बागड़ी: क्या मैं इस झुंड के कहने से बैठ जाऊं?

Shri C. Subramaniam: If I understood his question, he said there were starvation deaths in Orissa and asked who was responsible, the Central Government or the State Government. It is a subject I dealt with in a statement I have already made. It is the joint responsibility of the State Government and the Central Government. I do not want to evade that responsibility. I have explained the position already whether there were starvation deaths. I do not think I need touch upon that matter again.

Shri P. K. Deo: My question was why no relief works have been started.

Shri C. Subramaniam: I want to make this quite clear. I do not want to evade my responsibility by saying that it is a State Government responsibility. I take full responsibility for seeing that the situation is met fully and that there are no stervation deaths and the difficulties are minimised and removed. If I fail there I take it as a personal failure.

Shri Rama Chandra Mallick rose-

Mr. Speaker: I will not allow any further question.

Shri Rama Chandra Mallick: I had not asked the question.

Mr. Speaker: I am asking him to resume his seat.

Shri Hem Barua (Gauhati): He was not allowed to put a question.

Shri C. Subramaniam: Then a question was asked about the import of Russian tractors.

श्री बागड़ी: ग्रध्यक्ष महोदय, मेरे सवाल को तो उन्होंने टच ही नहीं किया है।

श्रम्यक्ष महोदय: जब मैं श्रीर माननीय सदस्यों को मना कर रहा हूं, तब मैं श्राप को कैसे इजाजत दे सकता हूं ? श्राप बैठ जाडये।

श्री बागड़ी: ग्राप से पहले सभापित ने मुझे सवाल करने की इजाजत दी थी। सब से पहला सवाल मेरा था, लेकिन मंत्री महोदय उस का जवाब नहीं दे रहे हैं। मैंने यह सवाल किया था कि .....

**अध्यक्ष महोदय:** श्राप नये सिरे से सवाल न कीजिए । श्राप जवाब सुनिये ।

Shri Bhagwat Jha Azad: How is he being allowed to put a question now?

श्री बागड़ी: मिनिस्टर साहब मेरे सवाल को छोड़ कर धागे जा रहे हैं। ध्राप उन को कहें कि वह मेरे सवाल का जवाब दें।

# मध्यक्ष महोवयः भ्राप बैठ जायें।

Shri C. Subramaniam: Mention was made about the import of Russian tractors. We have a programme distribute 20,000 tractors during this year. We are trying to see how many could be manufactured within the country. I am sure the hon, Member will himself agree that first priority will have to be given for internal fabrication. We find it should be possible for us to produce roughly 12,500 tractors within the country for raw materials and components would be imported. Foreign exchange being allocated for the purpose. The balance would be imported to extent necessary from Russia and to the extent necessary from other sources also. We are giving priority to the import of Russian tractors because they are quite popular and cheap also.

Shri Himatsingka (Godda): Why not increase capacity?

Shri C. Subramaniam: Immediately it is not possible. Our estimate is that as we go along, we would produce as many as possible within the country and avoid imports.

Shri Kachhavaiya's was not a question but some suggestion which I shall keep in mind.

A question was put by the hon. Member from Mysore with regard to a cooperative factory in Kamlapur. I am sorry he made a suggestion which, if I may say so, was not becoming of the Member. I could retaliate and say Let him become my client; then I will be able to give licence to him.

Oilcakes which are not possible of consumption within the country because of certain chemicals being used for the purpose of extraction of oil are being exported. Now we are also trying to see that those chemicals are removed within the country and the oilcakes are used within the country as far as possible.

These are some of the questions asked.

श्री वागड़ी: भ्रष्ट्यक्ष महोदय, मेरा सवाल था.....

ग्राध्यक्ष महोदय: मैं ग्रीर समय नहीं दे सकता हूं।

श्री बागड़ी: ग्रगर जवाब नहीं दिया जाना है, तो ग्राप सवाल करने की इजाजत ही क्यों देते हैं? ग्राप ने खुद ग्रकाल संहिता को सदन-पटल पर रखने के बारे में कहा था। मिनिस्टर साहब ने सदन को गुमराह किया है ग्रीर ग्राप के हुक्म की तामील नहीं की है।

Mr. Speaker: Is there any cut motion that I have to put separately or shall I put all of them together?

श्री बागड़ी: जब सारे देश में प्रकाल है, तब भी प्रकाल संहिता के बारे में जवाब नहीं दिया जा रहा है। मैंने सब से पहले सवाल किया था, लेकिन उस का जवाब नहीं दिया जा रहा है । मैं श्राप की हिफाजत चाहता हुं ।

भ्रष्यक्ष महोबय: क्या भ्राप इसी तरह एकावट डालते जायेंगे ? मैं भीर इजाजत नहीं दे सकता हं।

श्री बागड़ी: भ्राप ने कहा था कि श्रकाल संहिता सदन-पटल पर रखी जाये।

Mr. Speaker: What was his question which was not replied to?

Shri C. Subramaniam: I do not think there was any question. He raised a point with regard to the famine code. I have dealt with it. I dealt with it fully and gave all the facts with regard to it. I do not know what else he wants.

17 hrs.

श्री बागड़ी: ग्रध्यक्ष महोदय, मैं सिर्फ एक ही बात कहना चाहता हूँ कि वह श्रकाल संहिता को सदन के पटल पर रखें। Division No. 11] स्रम्यक्ष महोदय: मैं सब इस से ज्यादा बरदाश्त नहीं करूंगा। सब स्नाप बैठ जाइये।

All the cut motions were put and negatived.

Mr. Speaker: The question is:

"That the respective sums not exceeding the amounts shown in the fourth column of the paper be granted to the President, to complete the sums necessary to defray the charges that will come in course of payment during the year ending the 31st day of March, 1967, in respect of the heads of demands entered in the second column thereof against Demands No. 34 to 40 and 124 to 126 relating to the Ministry of Food. Agriculture, Community Development and Co-operation."

श्री चन्त्रमणि लाल चौघरी (महुग्रा) : ग्रध्यक्ष महोदय, यह मेरा स्विच काम नहीं करता है ।

Lok Sabha divided:

[17.05 hrs.

# AYES

Alva, Shri Joachim Anjanappa, Shri Arunachalam, Shri Azad, Shri Bhagwat Jha Bakliwal, Shri Bal Krishna Singh, Shri Barua, Shri R. Besra, Shri Bhagavati, Shri Boroogh, Shri P. C. Brajeshwar Prasad, Shri Chanda, Shrimati Jyotsna Chandak, Shri Chandrabhan Singh, Shri Chaudhry, Shri Chandramani Lal Chuni Lal, Shri Dafle, Shri Dass, Shri C. Deshmukh, Shrimati Vimlabai Dinesh Singh, Shri Gajraj Singh Rao, Shri Gandhi, Shri V. B. Harvani, Shri Ansar Hazarika, Shri J. N. Himstsingks, Shri Jedhav, Shri M. L. Jadhav, Shri Tulshidas Jyotishi, Shri J. P.

Karuthiruman, Shri Khadilkar, Shri Kindar Lat. Shri Lakshmikanthamma, Shrimati Lalit Sen, Shri Laskar, Shri N. R. Mahishi, Dr. Sarojini Maimoona Sultan, Shrimati Malaichami, Shri Malaviya, Shri K. D. Malhotra, Shri Inder J. Mallick, Shri Rama Chandra Marandi, Shri Maruthiah, Shri Masuria Din, Shri Mathur, Shri Harish Chandra Menon, Shri Govinda Minimata, Shrimati Mirza, Shri Bakar Ali Misra, Shri Shyam Dhar Mohanty, Shri Gokulananda More, Shri K. L. Mukerjee, Shrimati Sharda Muthiah, Shri Naidu, Shri V. G. Naik, Shri D. J. Nanda, Shri Niranjan Lal, Shri Oza, Shri Pandey, Shri R. S.

Pandey, Shri Vishwa Nath Pant, Shri K. C. Paramasivan, Shri Patil, Shri D. S. Patil, Shri S. B. Patil, Shri T. A. Pattabhiraman, Shri C.R. Pratap Singh, Shri Raghunath Singh, Shri Ram Sewak, Shri Ram Subhag Singh, Dr. Ram Swarup, Shri Ramdhani Das, Shri Rane, Shri Ranga Rao, Shri Rao, Shri Jaganatha Rao, Shri Muthyal Reddiar, Shri Roy, Shri Bishwanath Sadhu Ram, Shri Samanta, Shri S. C. Satyabhama Devi. Shrimeti Sen, Shri P. G. Shem Nath, Shri Sapkaraiya, Shri Sharma, Shri A. P.

Sharma, Shri D. C.
Sharma, Shri K. C.
Sashi Ranjan, Shri
Sheo Narain, Shri
Shree Narayan Das, Shri
Singh, Shri K. K.
Singh, Shri S. T.
Sinha, Shrimati Ramdulari

Sonevane, Shri Subramaniam, Shri C. Surya Presad, Shri Swaran Singh, Shri Tahir, Shri Mohammad Thengel, Shri Nallakoya Thirumaiah, Shri Tula Ram, Shri

Tyagi, Shri Uikey, Shri Upadhyaya, Shri Shiva Dutt Vidyalankar, Shri A. N. Virbhadra Singh, Shri Yadah, Shri N. P. Yadava, Shri B. P

## NOES

Bagri, Shri Bancrjee, Shri S. M. Barua, Shri Hem Berwa, Shri Onkar Lal Dandeker, Shri N. Deo, Shri P. K. Gayatri Devi, Shrimati Gounder, Shri Muthu Gupta, Shri Priya

Himatsingka, Shri Kachhavaiya, Shri Hukam Chand Kapuh 'Singh, Shri Mahida, Shri Narendra Singh Mate, Shri Pandey, Shri Sarioo Ram Singh, Shri Ramahadran, Shri Ranga, Shri Sezhiyan, Shri
Shastri, Shri
Prakash Vir
Shastri, Shri
Prakash Vir
Sivaankaran, Shri
Solanki, Shri
Soy, Shri H. C.
Swamy, Shri Sivamorti
Verma, Shri S. L.
Yashpel Singh Shri

Mr. Speaker: The result of the division is: Ayes 105; Noes 26.

The motion was adopted.

[The motions for the Demands for Grants, which were adopted by the Lok Sabha, are reproduced below—Ed].

DEMAND NO. 34—MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOP-MENT AND COOPERATION

"That a sum not exceeding Rs. 1,05,72,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Ministry of Food, Agriculture, Community Development and Co-operation'".

### DEMAND No. 35-Agriculture

"That a sum not exceeding Rs. 4,01,63,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Agriculture'".

DEMAND No. 36-Agricultural Re-

"That a sum not exceeding Rs. 9,21,52,000 be granted to the President to compete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Agricultural Research'".

DEMAND No. 37-Animal Husbandry

"That a sum not exceeding Rs. 1,55,92,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Animal Husbandry'".

DEMAND No. 38—COMMUNITY DEVE-LOPMENT PROJECTS AND NATIONAL EXTENSION SERVICE

"That a sum not exceeding Rs 39,63,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Community Development Projects and National Extension Service'".

### DEMAND No. 39-Forest

"That a sum not exceeding Rs, 1,79,11,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Forest'".

DEMAND NO. 40—OTHER REVENUE EX-PENDITURE OF THE MINISTRY OF FOOD, AGRICULTURE, COMMUNITY DEVELOPMENT & COOPERATION

"That a sum not exceeding Rs 36,70,93,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, in respect of 'Other Revenue Expenditure of the Ministry of Food, Agriculture, Community Development and Cooperation'".

DEMAND No. 124—CAPITAL OUTLAY ON FOREST

"That a sum not exceeding Rs, 1,18,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Capital Outlay on Forest'".

DEMAND NO. 125—Purchase of Foodgrains

"That a sum not exceeding Rs. 3,69,74,28,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of Purchase of Foodgrains'".

DEMAND NO. 126—OTHER CAPITAL OUT-LAY OF THE MINISTRY OF FOOD, AGRICULTURE COMMUNITY DEVE-LOPMENT AND CO-OFFRATION

"That a sum not exceeding "Rs. 92,30,61,000 be granted to the

President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1967, in respect of 'Other Capital Outlay of the Ministry of Food, Agriculture, Community Development and Cooperation.'"

17.07 hrs.

BUSINESS ADVISORY COMMITTEE

FORTY-SEVENTH REPORT

The Minister of State in the Departments of Parliamentary Affairs and Communications (Shri Jaganatha Rae): Sir, I present the forty-seventh report of the Business Advisory Committee... (Interruptions).

भी वामको (हिसार) : भ्रकाल संहिता को मेज पर रखो । (श्यवधान)

Mr. Speaker: I will have to take some action, if he does not sit silent. He continues speaking. Shrimati Jyotsna Chanda.

17.08 hrs.

RE. MOTIONS FOR ADJOURN-MENT AND CALLING ATTENTION NOTICES—contd.

Explosion in Railway Train at Lumding—contd.

Shrimati Jyotsna Chanda (Cachar): Do the government feel that after the cease-fire with the Naga hostiles in the Nagaland, all the anti-national activities have been extended to other areas of Assam? What measures do government propose to take to stop all this anti-national activity?

Mr. Speaker: That is a wider question; that does not concern the accident that has happened . . . (Interruptions). That is due to Nagas, they say. Because the wider question of the welfare comes, therefore that might be due to other matters that have been stated.